

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/17430/2026	STATE OF ODISHA VS M/S. B. ENGINEERS AND BUILDERS LTD.	SWAYAMBHU MISHRA,A.S.C VS	// (//	LOD20240000172C202600139
2	D-BLAPL/11516/2026 BLAPL/3639/2026	PURNA CHANDRA SWAIN VS STATE OF ODISHA	AYUSHI MEHTA VS	BEGUNIAPADA /220 /2025 A.D.J.,KHALLIKOTE(Ganjam) ST/0000098/2025	
3	D-BLAPL/11521/2026	LUCKY @ SASHIREKHA NAYAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	KHANDAPARA /357 /2025 (//	
4	D-BLAPL/11524/2026	CHITARANJAN PATRNAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHATRAPUR /125 /2026 (//	AOR20220001631C202600118
5	D-BLAPL/11527/2026	PRAMOD DIGAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// (//	AOR20220001631C202600117
6	D-BLAPL/11528/2026	JITU CHOUDHURY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	G.R.P.S.,BERHAMPUR /17 /2026 (//	AOR20220001631C202600119
7	D-BLAPL/11529/2026	MD. SADAM HUSSAIN @ BABU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BAREIPALI /195 /2025 (//	AOR20220002454C202600041
8	D-BLAPL/11531/2026	DEBADUTTA NAIK ALIAS DEBADATTA NAIK VS STATE OF ODISHA	Anjan Kumar Biswal VS	// (//	AOR20220001328C202600049
9	D-BLAPL/11533/2026	LITU PRADHAN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	CHANDANPUR /191 /2025 (//	AOR20220000014C202600017
10	D-BLAPL/11534/2026	AMOD KARALI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BAREIPALI /195 /2025 (//	AOR20220002454C202600042
11	D-BLAPL/11535/2026	ABHIJIT ROUT @ PINKU VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026 (//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/11537/2026	ROHIT KUMAR ROUT @ ROHIT VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026 () //	
13	D-BLAPL/11538/2026	ARJUN NAIK VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JHUMPURA /19 /2025 () //	
14	D-BLAPL/11542/2026	BAPI KANDI VS STATE OF ODISHA	KARUNAKAR GAYA VS	KAKATAPUR /362 /2025 () //	
15	D-BLAPL/11544/2026	ARMAN KHAN VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	BANARAPAL /176 /2026 () //	
16	D-BLAPL/11545/2026	HASIN NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	SEMILLIGUDA /30 /2026 () //	
17	D-BLAPL/11557/2026	PRATAP KHEMENDU VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /255 /2024 () //	AOD20240000239C202600014
18	D-BLAPL/11558/2026	FRANSIS MANDAL VS STATE OF ODISHA	RABINDRA KUMAR PATTANAİK VS	TUMUDIBANDHA /169 /2024 () //	AOD20240000968C202600009
19	D-BLAPL/11560/2026	SAJAN NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
20	D-BLAPL/11564/2026	PURNA CHANDRA AMAT VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /34 /2026 () //	
21	D-BLAPL/11568/2026	BHASKAR PANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARASINGI /213 /2025 () //	
22	D-BLAPL/11571/2026	PRATAP CHANDRA KANHAR VS STATE OF ODISHA	PAHALLAD SAHU VS	/ /0 () //	
23	D-BLAPL/11574/2026	PRASANNA SWAIN	AMLAN SHAKTI PAUL	KHURDA MODEL /31 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/11576/2026	PRAMOD SAHU	JUGALA KISHORE PANDA	SONEPUR /56 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/11578/2026	BACHU @ MRINALKANTI BHOI	SK. ZAFARULLA	ORIENT /83 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/11579/2026	PANCHANAN PRADHAN	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/11585/2026	CHIRANJIBI @ CHIRANJIBE BEERO	JUGALA KISHORE PANDA	BAIDYANATHPUR /565 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/11588/2026	KANHA DAS	BISWAJIT MAHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/11590/2026	BHARAT NAIK	MANAS KUMAR CHAND	KHANDAPARA /153 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/11592/2026	OMNATH BARIK	RUDRA NARAYAN PARIJA	TALSARA /80 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/11594/2026	SARAT CHANDRA TANDI	MANAS KUMAR CHAND	LATHOR /59 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/11600/2026	PRATAP KHEMENDU	SOUMYA KANTA TRIPATHY	KALIMELA /212 /2024	AOD20240000239C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/11606/2026	BHAGIRATHI MEHER @ BHAGRATHI MEHER	SK. ZAFARULLA	PADAMPUR /192 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/11619/2026	BAPI @ MANORANJAN PANI	DALIRANI BEHURAY	KHAIRA /145 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/11624/2026	STATE OF ODISHA DILIP KUMAR SAHOO @ DILLIP KUMAR SAHU @ CHAKSHUBHENSAAU VS	CHAKSHUBHENSAAU VS	// KORAPUT TOWN /80 /2026 ()	
36	D-BLAPL/11625/2026	STATE OF ODISHA SK.MINAHAJ QUADRI @ SK.MAIRAJ QUADRI VS	BHABANI SHANKAR DASPARIDA VS	// PURUNABAZAR /48 /2026 ()	
37	D-BLAPL/11626/2026	STATE OF ODISHA ARMAN SAHA VS	AMIT KUMAR PATRA VS	// KANAS /282 /2025 ()	
38	D-BLAPL/11627/2026	STATE OF ODISHA GANDU @ PURNA CHANDRA MOHANTY VS	AMIT KUMAR PATRA VS	// KHURDA SADAR /140 /2026 ()	
39	D-BLAPL/11628/2026	STATE OF ODISHA KARUNAKAR SINGH @ KARAN VS	RANJAN KUMAR NAYAK VS	// AIRPORT P.S. /33 /2026 ()	
40	D-BLAPL/11629/2026	STATE OF ODISHA ABHIRANGA ROY @ CHHOTU VS	RANJAN KUMAR NAYAK VS	// JHARSUGUDA /114 /2026 ()	
41	D-BLAPL/11631/2026	STATE OF ODISHA MANOJ KUMAR ROUT @ MUNA VS	MD. GOLAM MADANI VS	// KHAIRA /36 /2026 ()	
42	D-BLAPL/11632/2026	STATE OF ODISHA ARJUN ACHARI VS	KAUSTUVA MOHANTY VS	// SAMBALPUR TOWN /41 /2026 ()	
43	D-BLAPL/11633/2026	STATE OF ODISHA SIDDHANTA DEEP @ SRIKANT VS	KAUSTUVA MOHANTY VS	// SAMBALPUR TOWN /41 /2026 ()	
44	D-BLAPL/11634/2026	STATE OF ODISHA GYANA RANJAN PATI VS	APARESH BHOI VS	// DHAMARA PS /56 /2025 ()	
45	D-BLAPL/11639/2026	STATE OF ODISHA PRAMOD MAHANANDIA VS STATE OF ODISHA	PRAVIN KUMAR HOTA VS	// SUNDARGARH SADAR /175 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/11641/2026	SK. MANSIROOR @ MASHROON VS STATE OF ODISHA	SIDHARTHA DAS VS	KHUNTUNI /161 /2024 () //	
47	D-BLAPL/11643/2026	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAJURIPADA /10 /2026 () //	
48	D-BLAPL/11645/2026	KATTI SAI @ K.SAI VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /290 /2023 () //	
49	D-BLAPL/11648/2026	MALLARAM PODIYAMI @ MALERAM PADIAMI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /62 /2026 () //	
50	D-BLAPL/11649/2026	SHYAMA MUDULI @ SHYMA MUDULI VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /67 /2020 () //	
51	D-BLAPL/11654/2026	PURNA CHANDRA MALLIK VS STATE OF ODISHA	AMLAN MOHANTY VS	BARI RAMCHANDRAPUR /423 /2025 () //	
52	D-BLAPL/11655/2026	SANJIB SAHU VS STATE OF ODISHA	ANAM CHARAN PANDA VS	PATNAGARH /81 /2026 () //	
53	D-BLAPL/11657/2026	ABHIRANJAN KUMAR VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BARBIL /29 /2026 () //	
54	D-BLAPL/11658/2026	BALMIKI NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /121 /2026 () //	
55	D-BLAPL/11660/2026	NANDA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	TIGIRIA /76 /2023 () //	
56	D-BLAPL/11665/2026	DIBANA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	BALLIGUDA /56 /2026 () //	
57	D-BLAPL/11666/2026	SURYA MANI MUDULI @ NALIA @ NALU	BISWARANJAN DALAI	TANGI /466 /2025	AOR20220003722C202600081

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/11668/2026	PARBATI PATRA	SUSANTA KUMAR BARAL	MADHUPATNA /342 /2025	AOR20220001297C202600103
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/11669/2026	DINESH RAO	AMITAV TRIPATHY	PAIKMAL /110 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/11671/2026	CHARAN NAHAK	AMITAV TRIPATHY	SARANAKUL /29 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/11673/2026	MITHUN PRADHAN	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /430 /2025	AOR20220001631C202600121
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/11679/2026	RAJESH KUMAR PANDI @ RAJU PANDI	SANJIB KUMAR BHANJADEO	JANKIA P.S. /219 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/11682/2026	PRAMOD KUMAR DASH	SANJIB KUMAR BHANJADEO	BALIAPANDA /25 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/11683/2026	BACHAN NAHAK @ BACHALA NAHAK	JYOTIRMAYA SAHOO	KHALLIKOTE /134 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/11684/2026	JILU SWAIN @ JILU @ SANU SWAIN	JYOTIRMAYA SAHOO	DHARAKOT PS /326 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/11685/2026	SHANKAR SETHY @ SANKAR SETHY	JYOTIRMAYA SAHOO	KOTINANDA /93 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/11687/2026	KRUPA SINDHU PARIDA @ KRUPASINDHU PARIDA	SAKTI PRASAD DAS	PHULBANI SADAR /224 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/11688/2026	PINTU NAIK	JYOTIRMAYA SAHOO	SHERAGADA /433 /2024	
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :20/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/11691/2026	STATE OF ODISHA TAPAN KUMAR PRADHAN @ BHAGA VS	LAMBODOR ACHARI VS	// BHANJANAGAR /183 /2026 ()	AOR20220001311C202600037
70	D-BLAPL/11693/2026	STATE OF ODISHA SISIR KUMAR MALLICK @ SISIRA MALLIK VS	SMRUTI RANJAN ROUT VS	// NIALI /21 /2017 ()	
71	D-BLAPL/11702/2026	STATE OF ODISHA N.BALARAM @ NANDU PATRA VS	SIDHARTHA SANKAR RAY (2) VS	// KOTINANDA /33 /2026 ()	
72	D-BLAPL/11703/2026	STATE OF ODISHA AMAN AHAMAD VS	BHARAT BHUSAN ROURAY VS	// BHATILI /78 /2026 ()	
73	D-BLAPL/11705/2026	STATE OF ODISHA SUNIL TIWARI VS	SK. ZAFARULLA VS	// RENGALI /128 /2025 ()	
74	D-BLAPL/11708/2026	STATE OF ODISHA JALENDRA BREKEBEDA VS	SIDHARTHA SANKAR RAY (2) VS	// CHANDRAPUR /7 /2026 ()	
75	D-BLAPL/11710/2026	STATE OF ODISHA BABAJI CHARAN MALIK VS	NIRANJAN LENKA VS	// NIKIRAI /35 /2026 ()	
76	D-BLAPL/11712/2026	STATE OF ODISHA BALARAM GOUDA @ SAHU VS	SIDHARTHA SANKAR RAY (2) VS	// DHARAKOT PS /366 /2024 ()	
77	D-BLAPL/11714/2026	STATE OF ODISHA PABITRA SAHU VS	SARAT KUMAR JENA VS	// BEGUNIAPADA /669 /2025 ()	
78	D-BLAPL/11718/2026	STATE OF ODISHA ASTA KALTA VS	SUMAN MITRA VS	// // ()	AOD20240000333C202600022
79	D-BLAPL/11719/2026	STATE OF ODISHA CHOUBANA BAG VS	JNYANANANDA PANDA VS	// KESINGA /411 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-BLAPL/11723/2026	DAITARI KHARA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	PAPERMETLA P.S. /3 /2019 () //	
81	D-BLAPL/11727/2026	BALIA @ BALARAM BEHERA @ SRIPATI PRADHAN VS STATE OF ODISHA	DISHER KUMAR PRADHANY VS	TIGIRIA /76 /2023 () //	
82	D-BLAPL/11730/2026	KARTIKA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /68 /2026 () //	
83	D-BLAPL/11731/2026	RAJU BAGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /30 /2026 () //	
84	D-CMP/17432/2026	BIJAYALAXMI PANDA VS BIPIN BIHARI SAHU	RAJENDRA NARAYAN ROUT VS	// () //	AOR20220001558C202600074
85	D-CMP/17433/2026	MANAS KUMAR DAS @ DASH VS JAYANTI DAS	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202600034
86	D-CMP/17484/2026	BHRAMARBAR LENKA VS SATYANANDA LENKA	MAHESWAR MOHANTY VS	// () //	
87	D-CMP/17528/2026	INDRAMANI ROUT VS STATE OF ODISHA	AMARENDRA PRADHAN VS	// () //	
88	D-CMP/17531/2026	DILLIP KUMAR JENA VS AMULYA CHARAN PARIDA	AMIT PRASAD BOSE VS	// () //	
89	D-CMP/17549/2026	SANTOSH GOUDA VS KASTURI CHOUDHURY	Subham Sharma VS	// () //	AOD20220003503C202600021
90	D-CMP/17577/2026	MONALISA SAMANATRAY @ MONALISHA SAMANT VS BHABANI SANKAR SWAIN	Subh WARTHARADHAKRISHNAN VS	// () //	
91	D-CMP/17608/2026	RATNA PRAVA SHARMA	PRASANTA KUMAR SATAPATHY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		GYANENDRA SHARMA		//	
92	D-CMP/17689/2026	SUSHAMA NAYAK	SATYA NARAYAN MISHRA	//	AOR20220001615C202600059
		VS	VS	0	
		KONARK HOUSING COOPERATIVE SOCIETY LTD		//	
93	D-CONTC/17399/2026	MANJULATA DAS	ADV.	//	
		VS	VS	0	
		VISHAL DEV, ADDL. CHIEF SEC. TO GOVT. OF ODISHA, ENERGY DEPT., KHURDA		//	
94	D-CONTC/17405/2026	SARAT CHANDRA SASMAL	ADV.	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH, I.A.S		//	
95	D-CONTC/17406/2026	RABINDRANATH MISHRA	ADV.	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH, I.A.S		//	
96	D-CONTC/17407/2026	JAYANTA KUMAR MOHANTA	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
97	D-CONTC/17408/2026	LINGARAJ SRICHANDAN	ADV.	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH, I.A.S		//	
98	D-CONTC/17416/2026	JAJNASANI MISHRA	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
99	D-CONTC/17421/2026	PADMANAVA MISHRA	ADV.	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH, IAS		//	
100	D-CONTC/17435/2026	DASHARU JAGAT	ADV.	//	
		VS	VS	0	
		ASHOK KUMAR BEHERA, O.A.S		//	
101	D-CONTC/17437/2026	SAROJ KUMAR PADHY	ADV.	//	
		VS	VS	0	
		SANJAY KUMAR SINGH, IAS		//	
102	D-CONTC/17441/2026	NABAGHANA SWAIN	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CONTC/17451/2026	DEORANJAN KUMAR SINGH,IAS PITAMBAR MURMU VS	TRILOCHAN RATH VS	// // ()	
104	D-CONTC/17457/2026	SANJAY KUMAR SINGH, I.A.S PRAMOD KUMAR DAS VS	LAXMAN BHOI VS	// // ()	
105	D-CONTC/17482/2026	NITYANANDA BARIK,D.E.O., CUTTACK BAJRANG ROAD CONSTRUCTION PVT LTD.,KOLKATA VS	ADV. VS	// // ()	
106	D-CONTC/17487/2026	SATYABRATA BEHERA, ENGINEER IN CHIEF (CIVIL), NIRMAN SOUDH MAMATA BEHERA VS	ADV. VS	// // ()	
107	D-CONTC/17490/2026	ER.NARENDRA NATH,EXECUTIVE ENGINEER, NATIONAL HIGHWAY DIVISION, JHARSUGUDA LALIT HASTI VS	ADV. VS	// // ()	
108	D-CONTC/17493/2026	ER.NARENDRA NATH,EXECUTIVE ENGINEER, NATIONAL HIGHWAY DIVISION, JHARSUGUDA MANOJ KUMAR SAHOO VS	ADV. VS	// // ()	
109	D-CONTC/17495/2026	DEBENDRA NATH DALAI,DEPUTY DIRECTOR OF MINES, TALCHER AJIT KUMAR BEHERA VS	ADV. VS	// // ()	
110	D-CONTC/17505/2026	DEBENDRA NATH DALAI,DEPUTY DIRECTOR OF MINES, TALCHER LINGARAJ LENKA AND BROTHERS, INDIAN OIL PARADEEP VS	ADV. VS	// // ()	
111	D-CONTC/17509/2026	SUMITRA PRIYA SRIVASTAV, DIRECTOR, MARKETING DIVISION, MUMBAI LINGARAJ LENKA AND BROTHERS INDIAN OIL PARADEEP VS	ADV. VS	// // ()	
112	D-CONTC/17535/2026	RAMAKANTA DAS,SENIOR MAINTENNACE MANAGER CIVIL PARADEEP REFINERY, IOCL, PARADEEP BINOD BIHARI MOHAPATRA VS	ADV. VS	// // ()	
113	D-CONTC/17543/2026	YESHWANT KUMAR JETHWA, IAS SANTOSH KUMAR DAS VS	ADV. VS	// // ()	
		ARABIND AGARWAL SECRETARY, HIGHER EDUCATION DEPARTMENT ODISHA		//	AOR20220001535C202600093

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/17545/2026	NAYAGARH DISTRICT CENTRAL CO OPERATIVE BANK LTD. WORKERS UNION, NAYAGARH VS		// ()	AOR20220001600C202600099
115	D-CONTC/17546/2026	AJAYA KUMAR PATTANAYAK, SECRETARY NAYAGARH DISTRICT CENTRAL CO OPERATIVE BANK LTD. NAYAGARH DISTRICT CENTRAL CO OPERATIVE BANK LTD WORKERS UNION,NAYAGARH VS		// ()	AOR20220001600C202600100
116	D-CONTC/17547/2026	AJAYA KUMAR PATTANAYAK, SECREARY NAYAGARH DISTRICT CENTRAL CO OPERATIVE BANK LTD. BASANTI SINGH VS	Atul Tripathy VS	// ()	AOD20240000618C202600089
117	D-CONTC/17551/2026 CONTC/2228/2026	DR N TIRUMALA NAIK, IAS KARTIKA CHANDRA MALLIK VS	MITHUN DAS VS	// ()	
118	D-CONTC/17561/2026	SUBHANKAR MOHANTY, O.A.S KUMUDA CHANDRA SAHU VS	SUDESHNA PAL VS	// ()	AOD20260000117C202600013
119	D-CONTC/17635/2026	DHIRAJ KUAMR PATRA, TAHASISAR OF DARINGBADI RAJ KISHOR SAHOO VS	ADV. VS	// ()	
120	D-CONTC/17639/2026	DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, CUTTACK ARTATRANA KHURDIA VS	BIBHUPRASAD MISHRA VS	// ()	
121	D-CONTC/17643/2026	DR.N.THIRUMALA NAIK, I.A.S BRUNDABATI DEHERIA VS	BIBHUPRASAD MISHRA VS	// ()	
122	D-CONTC/17647/2026	DR.N.THIRUMALA NAIK, I.A.S SWARUP SEKHAR JEE VS	ADV. VS	// ()	
123	D-CONTC/17650/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR AMARENDRA MOHAPATRA VS	ADV. VS	// ()	
124	D-CONTC/17652/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR BIRANCHI NARAYAN MISHRA VS	ADV. VS	// ()	
125	D-CONTC/17655/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR SANGRAM PATRO VS	ADV. VS	// ()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-CONTC/17660/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR RAJKISHORE MALLICK	ADV.	//	
		VS	VS	0	
127	D-CONTC/17662/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR AKHAYA KUMAR SATPATHY	ADV.	//	
		VS	VS	0	
128	D-CONTC/17664/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR	ADV.	//	
		VS	VS	0	
129	D-CONTC/17668/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR MEHERS HANDLOOM PVT. LTD., BHUBANESWAR	ADV.	//	
		VS	VS	0	
130	D-CONTC/17670/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR	ADV.	//	
		VS	VS	0	
131	D-CONTC/17671/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR	ADV.	//	
		VS	VS	0	
132	D-CONTC/17672/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR	ADV.	//	
		VS	VS	0	
133	D-CONTC/17675/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR	ADV.	//	
		VS	VS	0	
134	D-CONTC/17688/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR JASHODA MANI SHIAL	ADV.	//	
		VS	VS	0	
135	D-CONTC/17692/2026	BASANTA KUMAR NAYAK, D.E.O., BALASORE NARENDRA KUMAR SASMAL	DIGAMBAR SETHI	//	
		VS	VS	0	
136	D-CONTC/17697/2026	ANKITA ANINDITA, OAS AKSHAY KUMAR BEHERA	LAMBIT SENAPATI	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/17701/2026	KIRANDEEP KAUR SOHATA, COMM., C.M.C, CUTTACK M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR VS	ADV. VS	// // 0	
138	D-CONTC/17706/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR VS	ADV. VS	// // 0	
139	D-CONTC/17710/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR ABHILASH MEHER VS	ADV VS	// // 0	
140	D-CONTC/17712/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR SAMINA BEHERA VS	ADV. VS	// // 0	
141	D-CONTC/17719/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR RADHARANI PANDA VS	BASUDEV MISHRA VS	// // 0	
142	D-CONTC/17729/2026	MANOJ KUMAR SAHU, ASS. OFFICER CUM EXECUTIVE ENG.(ELECT) TPCODL, CENTRAL ELECT. DIVISION, CUTTACK MANOJ KUMAR SETHY VS	ADV. VS	// // 0	
143	D-CONTC/17732/2026	USHA PADHEE, I.A.S NABAKISHORE MALIK VS	ADV. VS	// // 0	
144	D-CONTC/17737/2026	USHA PADHEE, I.A.S MANORAMA MOHARANA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
145	D-CONTC/17751/2026	DR.N.THIRUMALA NAIK, IAS SUMAN SOURAV VS	ADV. VS	// // 0	
146	D-CONTC/17754/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR SUSAMA SAHU VS	ADV. VS	// // 0	
147	D-CONTC/17758/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR SUNAKAR BIHARI VS	ADV. VS	// // 0	
		DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLA/11530/2026	SANTOSH NAYAK @ SANTOSH KUMAR NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MAHANGA /88 /2019 () //	AOD2025000009C202600037
149	D-CRLA/11575/2026	AMAR@JEROHA NAYAK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	PHIRINGIA /107 /2024 () //	
150	D-CRLA/11582/2026	LEMBA @ DHANESWAR HEMBRAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	GORUMOHISANI /31 /2019 () //	AOD20240000012C202600111
151	D-CRLA/11587/2026	BIKASH BARIK VS STATE OF ODISHA	PRADEEP RANJAN MISHRA VS	BARANGA /204 /2019 () //	
152	D-CRLA/11616/2026	KUNIL LOHARA VS STATE OF ODISHA	SK. ZAFARULLA VS	BISSAMCUTTACK /153 /2025 () //	
153	D-CRLA/11637/2026	GENDU KISAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /164 /2023 () //	
154	D-CRLA/11662/2026	GIRIJA SHANKAR SABAT @ KOKO SABAT VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KHALLIKOTE /531 /2024 () //	
155	D-CRLMC/11518/2026	SABITA RANI SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /342 /2006 () //	AOR20220001648C202600022
156	D-CRLMC/11523/2026	BHAGABAN KHILLA VS STATE OF ODISHA	SARBESWAR SAHOO VS	LAXMIPUR /67 /2018 () //	AOD20220004505C202600050
157	D-CRLMC/11543/2026	RAJIB LOCHAN DAS VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	EOW,BHUBANESWAR /4 /2026 () //	
158	D-CRLMC/11546/2026	PRATYUSA PRASANNA KAR VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	EOW,BHUBANESWAR /4 /2026 () //	
159	D-CRLMC/11547/2026	MAHENDRA BEHERA	DIPTI RANJAN MOHAPATRA	COLLIERY /391 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/11550/2026	MADHURAM @ MADHU RAM PUJARI	ARIJEET MISHRA	JEYPORE MAHILA /22 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/11553/2026	RITIK MISHRA	LALIT KUMAR MAHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/11554/2026	SAMIR KUMAR SWAIN	LALIT KUMAR MAHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/11559/2026	VICKY RANJAN NAYAK	AMIT PRASAD BOSE	/ /0	
		VS	VS	()	
		SUSANA BEHARI		//	
164	D-CRLMC/11565/2026	TRILOCHAN SAHOO	PRAMOD CHANDRA SEJPADA	INDUSTRIAL ESTATE PS /74 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/11580/2026	SAROJ KUMAR MOHANTY	DEBIDUTTA MOHAPATRA	BADABAZAR /364 /2025	AOD20220004576C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/11581/2026	ROHAN ROSHAN NAYAK@BANTY	KABIR KUMAR JENA	BALASORE VIGILANCE /4 /2011	
	CRLMC/1270/2026	VS	VS	SPL.JUDGE (VIG),BALASORE(Baleshwar)	
		STATE OF ODISHA(VIG.)		TR/0000033/2013	
167	D-CRLMC/11584/2026	R.JIBAN JYOTI PATTNAIK @ R. JIVAN JYOTI PATTNAIK	SUBHAGYA KUMAR DASH	//	AOR20220001631C202600116
		VS	VS	()	
		TUSARKANTA NAYAK		//	
168	D-CRLMC/11596/2026	SOUBHAGYA MANJARI SAMANTARA@SOUBHAGYA MANJARI SAMANTARA	SUBHAGYA KUMAR DASH	/ /0	
		VS	VS	()	
		RASHMITA SAHOO		//	
169	D-CRLMC/11601/2026	PINTU HARIJAN	RAJIB LOCHAN PATTNAIK	KHATIGUDA /49 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/11602/2026	DHIRENDRA KUMAR DIGAL	NIRVAYA KUMAR SAMANTRAY	HARABHANGA /107 /2023	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMC/11709/2026	LEKKALA PURUSHOTTAM @ LEKKALA PURUSHOTTAM VS STATE OF ODISHA	AMIT KUMAR BIDDIQUE VS	/ / 0 () //	
183	D-CRLMC/11717/2026	URMILA PATRA VS STATE OF ODISHA	Subham Sharma VS	/ / () //	AOD20220003503C202600022
184	D-CRLMC/11726/2026	DHRUTI RANJAN MOHANTY VS STATE OF ODISHA	SUJIT KUMAR DAS VS	/ / 0 () //	
185	D-CRLMC/11728/2026	KHIROD KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHANDAKA P.S. /342 /2023 () //	
186	D-CRLMC/11733/2026	PRADIP KUMAR SETHI @ PRADDEP KUMAR SETHY VS STATE OF ODISHA	TARUN KUMAR MISHRA VS	PHULBANI TOWN /19 /2013 () //	
187	D-CRLMP/11532/2026	PINAKI DUTTA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	LAXMISAGAR P.S. /171 /2025 () //	AOR20230000872C202600027
188	D-CRLMP/11539/2026	ARUN KUMAR SINGH VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	/ / 0 () //	
189	D-CRLMP/11549/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	BIDHU BHUSANA MOHAPATRA VS	/ / 0 () //	
190	D-CRLMP/11572/2026	HIMANSU RAY VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	/ / 0 () //	
191	D-CRLMP/11577/2026	GETANJALI SETHY VS STATE OF ODISHA	DURGA PRASAD DHAL VS	/ / 0 () //	
192	D-CRLMP/11591/2026	MAMALI PRIYADARSINI SAHOO VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	/ / 0 () //	
193	D-CRLMP/11610/2026	RANJITA MOHAPATRA	BRAJA MOHAN SARANGI	/ / 0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMP/11622/2026	SUJIT KUMAR SAHOO	BISWARANJAN DAS	/ /0	
		VS	VS	()	
		GOLDY RANI ROUT		//	
195	D-CRLMP/11651/2026	ARABINDA PALLAI	JAYAKRISHNA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMP/11700/2026	CHANDRAKANT BARIHA	CHARCHIT PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMP/11706/2026	CHAKRADHARA NAYAK	JYOTI PATNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMP/11711/2026	MONALISA MISHRA	SARADA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMP/11720/2026	DIPIKA SAHOO	AKSHAYA KUMAR BEHERA	/ /	AOR20230000872C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLREV/11536/2026	DILIP KUMAR PATRO @ DILLIP KUMAR PATRA	TRILOCHAN NANDA	GOPALPUR /133 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLREV/11552/2026	KARTIKA LAMA	ARIJEET MISHRA	JEYPORE TOWN /206 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLREV/11608/2026	DEBARAJ @ DEBRAJ NAIK	DHANANJAYA MUND	KOKSARA /223 /2016	AOR20220001492C202600115
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLREV/11613/2026	JADABA NAIK @ JADAB	SURYAKANTA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLREV/11642/2026	PARESH KUAMR SWAIN	SK. ZAFARULLA	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLREV/11650/2026	KABITA SAHU BIJAYALAXMI DAS VS STATE OF ODISHA	SOMA PATNAIK VS	// CANTONMENT ROAD /117 /2023 ()	AOD20260000117C202600014
206	D-CRLREV/11652/2026	UCHHAB CHARAN BARIK @ UCHHAB BARIK VS BABAJI CHARAN MOHAPATRA	ANUGRAHA NARAYAN SAMANTRAY VS	// () //	AOD20260000159C202600009
207	D-CRLREV/11663/2026	SUBASH CHANDRA MAHARANA @ MOHARANA VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	BALASORE VIGILANCE /23 /2020 () //	
208	D-CRLREV/11681/2026	SANJIB @ GAJINDRA SAHU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	SINDHIKELA PS /132 /2010 () //	
209	D-CRLREV/11692/2026	J. UPENDRA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /18 /2010 () //	
210	D-CRLREV/11722/2026	BIMAL CHHATAR VS STATE OF ODISHA	SUMAN MITRA VS	// () //	AOD20240000333C202600021
211	D-DSREF/11562/2026	STATE OF ODISHA VS KESHA @ KESHABA NAHAK	ADV. VS	POLASARA PS /417 /2021 () //	
212	D-FAO/17486/2026 FAO/263/2026	MANAGING COMMITTEE OF RADHA KRISHNA HIGH SCHOOL, VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha) Gia/0000179/2015	
213	D-FAO/17491/2026 FAO/262/2026	MANAGING COMMITTEE OF AMARPALI HIGH SCHOOL, VS STATE OF ODISHA	SULISTUBANARAYAN PATNAIK VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha) Gia/0000769/2017	
214	D-FAO/17526/2026	SUJIT KUMAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //	
215	D-FAO/17536/2026	DHABALESWARI UPPER PRIMARY SCHOOL, JAJPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-FAO/17539/2026	MAA JAGULEI UPPER PRIMARY SCHOOL, JAJPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
217	D-FAO/17541/2026	SANDEEP KUMAR MOHAPATRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
218	D-FAO/17552/2026	KRISHNA CHANDRA BABOO VS MANABHANJAN HOTA	DEO KUMAR AJMERIA VS	// 0 //	AOR20230000140C202600002
219	D-FAO/17583/2026	JITEN KARMAKAR VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
220	D-FAO/17615/2026	SUDHANSU KUMAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
221	D-FAO/17616/2026	AJIT KUMAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
222	D-FAO/17677/2026	SAMBARI MUNDA VS UNION OF INDIA	KARUNAKAR DAS VS	// 0 //	
223	D-FAO/17679/2026	BIBEKANANDA SINGH VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	AOD20220003080C202600043
224	D-FAO/17680/2026	PUSPAK KUMAR KARSHARMA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	AOD20220003080C202600044
225	D-FAO/17682/2026	GYANARANJAN PATRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	AOD20220003080C202600042
226	D-FAO/17683/2026	BIKASH CHANDRA MOHANTY VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	AOD20220003080C202600045
227	D-FAO/17684/2026	SHANTILATA BISWAL	KARUNAKAR DAS	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
228	D-FAO/17686/2026	RAMAKANTA LENKA	AUROBINDA SAHOO	//	AOD20220003080C202600046
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-FAO/17687/2026	SUMANTA KUMAR JENA	AUROBINDA SAHOO	//	AOD20220003080C202600047
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-FAO/17709/2026	ARATI BISWAL	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-FAO/17724/2026	M.C. OF PANCHAYAT HIGH SCHOOL, KALAHANDI	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-FAO/17735/2026	BIJAY KUMAR MISHRA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-FAO/17742/2026	BHASKAR MUDULI	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-FAO/17748/2026	AKSHAYA KUMAR SATAPATHY	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-FAO/17759/2026	BRAJAHARI PRUSTY	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-MACA/17395/2026	PARBATI PATTA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		ALEKHA PRADHAN		//	
237	D-MACA/17478/2026	D.M., LEGAL CELL, ORIENTAL INSURANCE CO. LTD	PRADEEP KUMAR MAHALI	//	
		VS	VS	0	
		JEMA SINGH		//	
238	D-MACA/17480/2026	D.M., LEGAL CELL, ORIENTAL INSURANCE CO. LTD	PRADEEP KUMAR MAHALI	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-MACA/17570/2026	SUNITA DEOGAM BALUNKISWAR CHHOTARAY VS	DEBASISH PATNAIK VS	// // 0	
240	D-MACA/17576/2026	BIBEKANANDA NAYAK SANATAN TUDU VS	DEBASISH PATNAIK VS	// // 0	
241	D-MACA/17588/2026	BIJAY KUMAR SINGH THE MANAGER AND OFFICER IN CHARGE, M/S. NATIONAL GENERAL INSURANCE CO. LTD., BERHAMPUR, CUTTACK VS	DEBASISH PATNAIK VS	// // 0	
242	D-MACA/17589/2026	ASIT KUMAR PRADHAN PABITRA MOHANTA VS	DEBASISH PATNAIK VS	// // 0	
243	D-MACA/17600/2026	UTTAM KUMAR JENA PABITRA MAHANTA VS	DEBASISH PATNAIK VS	// // 0	
244	D-MACA/17628/2026	UTTAM KUMAR JENA D.M., THE NEW INDIA ASSURANCE CO. LTD., BERHAMPUR VS	DEBASISH PATNAIK VS	// // 0	
245	D-MACA/17633/2026	MAJJI PREMKUMAR MAMATA BARIK VS	DEBASISH PATNAIK KAPILA CHARAN NAYAK VS	// // 0	
246	D-MACA/17634/2026	SANTOSH BARIK M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., BERHAMPUR VS	DEBASISH PATNAIK VS	// // 0	
247	D-MACA/17649/2026	PRAKSH KISHAN ABHILASH MOHANTY VS	DEBASISH PATNAIK KAPILA CHARAN NAYAK VS	// // 0	
248	D-MACA/17657/2026	KULAMANI BEHURIA MAHESWAR BEHERA VS	DEBASISH PATNAIK KAPILA CHARAN NAYAK VS	// // 0	
249	D-RPFAM/17521/2026	KULAMANI BEHURIA BASANTI PARIDA VS	DEBASISH PATNAIK SARASWATI SENAPATI VS	// // 0	
		NATHURAM PARIDA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-RPFAM/17704/2026	SNIGDHA SARANGI VS BIJAY SHANKAR MAHAPATRA	MOHAMMED MUSTAQ ANSARI VS	// 0	
251	D-RSA/17423/2026	SUPHAL DEVI SAHU VS TILAK SAHU	BRAHMANANDA TRIPATHY VS	// 0	
252	D-RSA/17424/2026	RANJAN KUMAR SAHOO VS KHETRAMANI RAY	BRAHMANANDA TRIPATHY VS	// 0	
253	D-RSA/17718/2026	POTANURU RANJIT KUMAR PRUSTY VS POTANURU BAURIBANDHU PRUSTY	SIDHARTH SANKAR MOHAPATRA VS	// 0	
254	D-TRP(C)/17496/2026	ARCHANA BARIK @ PALO VS SANTOSH KUMAR PALO	ASHOK KUMAR DAS VS	// 0	
255	D-TRP(C)/17700/2026	RASMITA SAHOO VS MANORANJAN SAHU	JANAKI KANTA MAHAPATRA VS	// 0	
256	D-WP(C)/17385/2026 WP(C)/11901/2026	M/S PARLE AGRO PRIVATE LIMITED, MUMBAI VS STATE OF ODISHA	BIBHU PRASAD PANDA VS	// 0	
257	D-WP(C)/17386/2026 WP(C)/11842/2026	SANTANU PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0	
258	D-WP(C)/17387/2026 WP(C)/11841/2026	JITENDRANATH SAHU VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0	
259	D-WP(C)/17388/2026 WP(C)/11890/2026	AJAYA KUMAR BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	// 0	
260	D-WP(C)/17389/2026 WP(C)/11895/2026	BHAIRAB CHANDRA JENA VS STATE OF ODISHA	RAKESH BEHERA VS	// 0	
261	D-WP(C)/17390/2026	CHAITANYA NAYAK	RAKESH BEHERA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/11889/2026	VS STATE OF ODISHA	VS	() //	
262	D-WP(C)/17391/2026	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// ()	
263	D-WP(C)/17392/2026 WP(C)/11893/2026	ASHOK KUMAR JENA VS STATE OF ODISHA	RAKESH BEHERA VS	// ()	
264	D-WP(C)/17393/2026	GITANJALI PANDA VS ADDITIONAL COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK	SATYA RANJAN MOHAPATRA VS	// ()	
265	D-WP(C)/17394/2026	RAMANUJ DAS VS STATE OF ODISHA	LALATENDU SAMAL VS	// ()	
266	D-WP(C)/17396/2026	RABINDRA MOHAN PANDA VS STATE OF ODISHA	SANDHYARANI PANI VS	// ()	AOR20230000010C202600057
267	D-WP(C)/17397/2026	ASHOK KUMAR MISHRA VS STATE OF ODISHA	SANDHYARANI PANI VS	// ()	AOR20230000010C202600058
268	D-WP(C)/17398/2026	BHARAT CHANDRA SAHOO VS STATE OF ODISHA	SANDHYARANI PANI VS	// ()	AOR20230000010C202600056
269	D-WP(C)/17400/2026	SIBA CHANDRA GAAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()	
270	D-WP(C)/17401/2026	JASOBANTA BARAL VS STATE OF ODISHA	AKASH KUMAR BORAL VS	// ()	AOD20230000781C202600008
271	D-WP(C)/17402/2026	RAJIB LOCHAN SHARMA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// ()	
272	D-WP(C)/17403/2026	PURNA CHANDRA BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// ()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/17404/2026	STATE OF ODISHA PURUSOTTAM NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
274	D-WP(C)/17409/2026	STATE OF ODISHA DODLA SHIV GANESH VS	SUDHIR KUMAR MALLICK VS	// // ()	
275	D-WP(C)/17410/2026	ORISSA STATE HOUSING BOARD, SACHIVALAYA MARGA, BHUBANESWAR G.MANJU VS	SUDHIR KUMAR MALLICK VS	// // ()	
276	D-WP(C)/17411/2026 WP(C)/11917/2026	ORISSA STATE HOUSING BOARD, BHUBANESWAR PRASANTA KUMAR MOHAPATRA VS	PRABIN DAS VS	// // ()	
277	D-WP(C)/17412/2026	STATE OF ODISHA BIJAY SAHOO VS	SUDHIR KUMAR MALLICK VS	// // ()	
278	D-WP(C)/17413/2026	ORISSA STATE HOUSING BOARD, BHUBANESWAR ARUNA KUMAR DASH VS	HIMANSHU BHUSAN DASH VS	// // ()	
279	D-WP(C)/17414/2026	STATE OF ODISHA REETA BARIK VS	BRAJA KISHOR PANDA VS	// // ()	
280	D-WP(C)/17415/2026 WP(C)/11934/2026	STATE OF ODISHA BRUNDABATI MEHER VS	AMIT PRASAD BOSE VS	// // ()	
281	D-WP(C)/17417/2026	STATE OF ODISHA RAJIB LOCHAN PRUSTY VS	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202600029
282	D-WP(C)/17418/2026	STATE OF ODISHA SAILABALA ACHARYA VS	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202600030
283	D-WP(C)/17419/2026	STATE OF ODISHA MANASI RANI PARIDA VS	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202600031
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :20/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/17420/2026	PRASANT KUMAR SAHOO VS COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK	AFRAAZ SUHAIL VS BHOJARAJ SETH	// 0 //	AOD20240000544C202600006
285	D-WP(C)/17422/2026	DR.PITHA CHARAN MURMU VS STATE OF ODISHA	BHOJARAJ SETH VS BIJAYA KUMAR BEHERA 1	// 0 //	
286	D-WP(C)/17425/2026	KISHORE KUMAR RAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS TRILOCHAN NANDA	// 0 //	
287	D-WP(C)/17426/2026	ANUPAMA PRADHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS BIRAJA PRASANNA DAS	// 0 //	
288	D-WP(C)/17427/2026	SWAPNA PANIGRAHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS BIRAJA PRASANNA DAS	// 0 //	
289	D-WP(C)/17428/2026	BISWAJIT MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS BIRAJA PRASANNA DAS	// 0 //	
290	D-WP(C)/17429/2026	NAGENDRA KUMAR SUBUDHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS BIRAJA PRASANNA DAS	// 0 //	
291	D-WP(C)/17431/2026	RATNALA RAJESH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS BIRAJA PRASANNA DAS	// 0 //	
292	D-WP(C)/17434/2026	GITUN KUMAR SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS SUKANTA KUMAR NAYAK	// 0 //	
293	D-WP(C)/17436/2026	BHARAT MALIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS BIRAJA PRASANNA DAS	// 0 //	
294	D-WP(C)/17438/2026	UMA RANI SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS BIRAJA PRASANNA DAS	// 0 //	
295	D-WP(C)/17439/2026	PANDAVA TANUJA @ P.TANUJA	BIRAJA PRASANNA DAS	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/17440/2026	NIKHIL ODISHA LADY MATRONS MAHASANGHA, KENDRAPARA	PRADIP KISHORE BHUYAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/17442/2026	ANANTA CHARAN BISWAL	SUKANTA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/17443/2026	SANJAY KUMAR BISWAL@SANJAY KUMAR BISWAL	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/17444/2026	BASUDEV PANDA	SUKANTA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/17445/2026	KRISHNA TRADERS, CUTTACK	KARUNAKAR GAYA	//	
		VS	VS	()	
		AUTHORIZES OFFICER, BANK OF MAHARASHTRA, BHUBANESWAR		//	
301	D-WP(C)/17446/2026	RADHA RANI PADHI	AKASH KUMAR PATAJOSHI	//	AOR20220001834C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/17447/2026	M/S TEJI TECH SUPPORT	AKASH KUMAR PATAJOSHI	//	AOR20220001834C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/17448/2026	PRAVAT KUMAR SAHOO	SUKANTA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/17449/2026	RAJESH KUMAR JENA	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/17450/2026	RAJENDRA KUMAR SAHU	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/17452/2026	RAM PRASAD MAHAKUD	LALIT SAHU	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/17453/2026	STATE OF ODISHA PRAKASH MALIK VS	SUKANTA KUMAR NAYAK VS	// // 0	
308	D-WP(C)/17454/2026 WP(C)/11912/2026	STATE OF ODISHA BENUDHARA NANDI VS	PITAMBAR PANDA VS	// // 0	
309	D-WP(C)/17455/2026	STATE OF ODISHA KAMULU DISARI VS	ARIJEET MISHRA VS	// // 0	
310	D-WP(C)/17456/2026	COLLECTOR KORAPUT BABAJI CHARAN SAHOO VS	SUKANTA KUMAR NAYAK VS	// // 0	
311	D-WP(C)/17458/2026	STATE OF ODISHA PALLAVI PANDA VS	RABINDRA KUMAR PRUSTY VS	// // 0	
312	D-WP(C)/17459/2026	PRAVUPADA PANDA BISWANATH PARAJA VS	ARIJEET MISHRA VS	// // 0	
313	D-WP(C)/17460/2026	STATE OF ODISHA LAXMIDHAR DISARI VS	ARIJEET MISHRA VS	// // 0	
314	D-WP(C)/17461/2026	COLLECTOR, KORAPUT KAILASH BEHERA VS	SUKANTA KUMAR NAYAK VS	// // 0	
315	D-WP(C)/17462/2026	STATE OF ODISHA BIBEKANANDA PRADHAN VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
316	D-WP(C)/17463/2026 WP(C)/11894/2026	STATE OF ODISHA RAMESH KUMAR SINGH VS	JNYANANANDA PANDA VS	// // 0	
317	D-WP(C)/17464/2026	STATE OF ODISHA PANDAB CHARAN JENA VS	SUKANTA KUMAR NAYAK VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/17465/2026	LIPI PARHI VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //	AOD20250001183C202600012
319	D-WP(C)/17466/2026	RAJ KUMAR BEHETI VS BRANCH MANAGER, AXIS BANK LTD.,BHADRAK	RAKESH KUMAR MALLICK VS	// 0 //	
320	D-WP(C)/17467/2026	CHANDRAKANTA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //	
321	D-WP(C)/17468/2026 WP(C)/11896/2026	RAMESH KUMAR SINGH VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //	
322	D-WP(C)/17469/2026 WP(C)/11899/2026	RAMESH KUMAR SINGH VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //	
323	D-WP(C)/17470/2026	NIRANJAN PANDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //	
324	D-WP(C)/17471/2026	TARAKESWAR MAHADEV PARICHALANA COMMITTEE VS STATE OF ODISHA	BIHARENDRA SAHOO VS	// 0 //	
325	D-WP(C)/17472/2026	DIBYASINGH MALIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //	
326	D-WP(C)/17473/2026	TILOTTAMA MAJHI VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //	AOD20250001183C202600010
327	D-WP(C)/17474/2026	AMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //	
328	D-WP(C)/17475/2026	KESHAB MANGUAL @ KESHAB CHARAN MANGUAL VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// 0 //	
329	D-WP(C)/17476/2026	BIKASH NAYAK	SANDIPANI NAYAK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/17477/2026	SUSHANT KUMAR NAYAK	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/17479/2026	BABA MALIK	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/17481/2026	RABINDRA KUMAR PRADHAN	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/17483/2026	CHANDRASHREE NAYAK	UMESH CHANDRA MOHANTY	//	AOD20250001183C202600011
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/17485/2026	VIVEK KUMAR SAHU	ARUN KUMAR PATRA	//	AOD20240000516C202600014
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/17488/2026	ARUN KUMAR DASH	GAUTAM CHARAN ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/17489/2026	TANGULU PRADEEP KUMAR PATRA	GAUTAM CHARAN ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/17492/2026	BHAJENDRA KISKU	PRAVAT KUMAR MOHANTY	//	
		VS	VS	0	
		LILIMANI HANSDA		//	
338	D-WP(C)/17494/2026	SARASWATI MEHER	ANIRUDHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/17497/2026	BHABANI PRASAD PANI	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/17498/2026	CHANDAN KUMAR MAHAPATRA	TAPOBANTA BARIK	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/17499/2026	STATE OF ODISHA RATNAKARA SWAIN VS	ANUP KUMAR MOHAPATRA VS	// // 0	
342	D-WP(C)/17500/2026	STATE OF ODISHA DASARATHI PRADHAN VS	TAPOBANTA BARIK VS	// // 0	
343	D-WP(C)/17501/2026	STATE OF ODISHA PRATAP KESHARI SINGH BARIHA VS	TAPOBANTA BARIK VS	// // 0	
344	D-WP(C)/17502/2026	STATE OF ODISHA M/S.OLIVELINE BATHROOM DECORIUM PVT.LTD, VS	KSURESHTA KUMAR SINGH VS	// // 0	
345	D-WP(C)/17503/2026	STATE OF ODISHA M/S PRUTHWIRAJ MISHRA VS STATE TAX OFFICER, DHENKANAL	KAJAL SAHOO VS	// // 0	AOR20220001613C202600048
346	D-WP(C)/17504/2026	STATE OF ODISHA SHANTIPADA PANDA VS	SARAT CHANDRA SAMAL VS	// // 0	
347	D-WP(C)/17506/2026	STATE OF ODISHA NIRMAL SAMADAR VS	RAJIB LOCHAN PATTNAIK VS	// // 0	
348	D-WP(C)/17507/2026	UNION OF INDIA DUSMANTA SETHI VS	AJAYA KUMAR MOHARANA VS	// // 0	
349	D-WP(C)/17508/2026	THE SECY, SCHOOL AND MASS EDUCATION DEPT, GOVT OF ODISHA GHANA HARIJAN VS	RAJIB LOCHAN PATTNAIK VS	// // 0	
350	D-WP(C)/17510/2026	STATE OF ODISHA TIKUNA @ TUKUNA GAGARAI VS	AJAYA KUMAR MOHARANA VS	// // 0	
351	D-WP(C)/17511/2026	STATE OF ODISHA M/S.KALIMATA KRISHI BHANDAR, BALASORE VS THE CT AND GST OFFICER, BALASORE	BHABANI PRASAD MOHANTY VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/17512/2026	M/S MAA TARINI FLYASH BRICKS VS THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE, BHUBANESWAR	JIBAN JYOTI PRADHAN VS	// ()	
353	D-WP(C)/17513/2026	DAITARI DALEI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// () //	AOD20240000781C202600001
354	D-WP(C)/17514/2026	LALATENDU KESHARI BHANJA DEO VS STATE OF ODISHA	MANORANJAN PADHY VS	// () //	AOD20220003086C202600050
355	D-WP(C)/17515/2026	ANANYA SUBHASHMITA VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	// () //	
356	D-WP(C)/17516/2026	M/S.SRIKHETRA AGRO INDUSTRIES, BALASORE VS THE STATE TAX OFFICER, CT AND GST CIRCLE, BALASORE	BHABANI PRASAD MOHANTY VS	// () //	
357	D-WP(C)/17517/2026	CHHAGANLAL JAIN VS ADDITIONAL TAHASILDAR, ROURKELA TAHASIL, SUNDERGARH	BHARAT KUMAR MISHRA VS	// () //	
358	D-WP(C)/17518/2026	BIKI MUNDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// () //	
359	D-WP(C)/17519/2026	BIJAY KUMAR SETHI VS STATE OF ODISHA	TRIBIKRAM MAHAPATRA VS	// () //	
360	D-WP(C)/17520/2026	SITA MINZ VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// () //	
361	D-WP(C)/17522/2026	BINOD BIHARI JOSHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// () //	AOR20220001492C202600116
362	D-WP(C)/17523/2026	PILA @ MAHENDRA ORAM VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// () //	
363	D-WP(C)/17524/2026	BALAMATI ORAM	DIPTI RANJAN BHOKTA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/17525/2026	PILA @ MAHENDRA ORAM	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/17527/2026	BALAMATI ORAM	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/17529/2026	AJAY MUNDA	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/17530/2026	CHANDA KHALKO	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/17532/2026	ANANTA PRADHAN	AMIT PRASAD BOSE	//	
		VS	VS	0	
		RATNAKAR PRADHAN		//	
369	D-WP(C)/17533/2026	JANMAJOY NAIK	SUMIT KUMAR MOHANTY	//	AOR20220003068C202600011
		VS	VS	0	
		BAR COUNCIL OF INDIA		//	
370	D-WP(C)/17534/2026	SUBASINI MUNDA	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/17537/2026	DAMBARUDHAR DAS	RAJJEET ROY	//	AOR20220001462C202600037
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/17538/2026	MANJULATA SASMAL	JAYAKRISHNA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/17540/2026	PAKSHITA BISWAL	RAJJEET ROY	//	AOR20220001462C202600038
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/17542/2026	HIMANSHU RANJAN MISHRA @ HIMANSHU RANJAN KUSHRA	ANANDA GURU	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/17544/2026	STATE OF ODISHA UPENDRA RANA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
376	D-WP(C)/17548/2026	STATE OF ODISHA SUGRIB MALLICK VS	JAJATI KISHORE MOHANTY VS	// // ()	
377	D-WP(C)/17550/2026	STATE OF ODISHA SITARAM DASH VS	LINGARAJ SARANGI VS	// // ()	
378	D-WP(C)/17553/2026	STATE OF ODISHA BIBHUTI BHUSAN BARIK VS	RAJJEET ROY VS	// // ()	AOR20220001462C202600039
379	D-WP(C)/17554/2026	STATE OF ODISHA SEKH MOHAMMAD GOLAM QUADRI VS	BHABANI PRASAD MOHANTY VS	// // ()	
380	D-WP(C)/17555/2026	THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST ENFORCEMENT UNIT, BALASORE AJIT KUMAR KHORA VS	SUSANTA KUMAR MISHRA VS	// // ()	
381	D-WP(C)/17556/2026	STATE OF ODISHA LAKSHMAN KUMAR PATASANI VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202600067
382	D-WP(C)/17557/2026	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY RABINDRA KUMAR BARIK VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202600069
383	D-WP(C)/17558/2026	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY BHIKARI CHARAN KARMI VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
384	D-WP(C)/17559/2026	STATE OF ODISHA BISWAMBHAR PRADHAN VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202600068
385	D-WP(C)/17560/2026	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY KULAMANI GUMANSINGH VS	SUBASH CHANDRA PANI VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :20/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/17562/2026	RUDRAKSHI RAJANANDINI VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SOUMYA JYOTI BISWAL VS PRADEEP KUMAR MAHAPATRA	// 0 //	
387	D-WP(C)/17563/2026	JAYASINGH MEHER VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS DEEPALI MAHAPATRA	// 0 //	
388	D-WP(C)/17564/2026	SPECTRUM PROPERTIES VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR	DEEPALI MAHAPATRA VS SANTOSH KUMAR NANDA	// 0 //	
389	D-WP(C)/17565/2026	DR.RATNAKAR MISHRA VS THE REGISTRAR, NIST UNIVERSITY, BERHAMPUR	SANTOSH KUMAR NANDA VS SATYAJIT MOHAPATRA (2)	// 0 //	
390	D-WP(C)/17566/2026	MAHARAJ BADASETH VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS ASHOK KUMAR PANIGRAHI	// 0 //	
391	D-WP(C)/17567/2026	PADMANAV TRIPATHY VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS BIRAJA PRASANNA DAS	// 0 //	
392	D-WP(C)/17568/2026	PRASANNA KUMAR SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS SUDHIR KUMAR MALLICK	// 0 //	
393	D-WP(C)/17569/2026	HEMANTA DHAL VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS SATYABRATA DASH	// 0 //	
394	D-WP(C)/17571/2026	LIPINA SETHY VS STATE OF ODISHA	SATYABRATA DASH VS BIRAJA PRASANNA DAS	// 0 //	
395	D-WP(C)/17572/2026	BHAGYALAXMI CHOUDHURY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS BIRAJA PRASANNA DAS	// 0 //	
396	D-WP(C)/17573/2026	PRASANNA KUMAR SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS PRASANTA KUMAR NANDA	// 0 //	
397	D-WP(C)/17574/2026	PRAKASH NAYAK	PRASANTA KUMAR NANDA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/17575/2026	SURENDRANATHA PRUSTY	SANGRAM KESHARI MISHRA	//	
		VS	VS	0	
		CHIEF EXECUTIVE OFFICER, TPCODL, BBSR		//	
399	D-WP(C)/17578/2026	BISHNUPRIYA SAHU	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/17579/2026	KUMARI SAHU	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/17580/2026	MEDHANJALI SAHU	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/17581/2026	BAIKUNTHA NATH MOHARANA	PRAGYAN PARAMITA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/17582/2026	GANESH NAHAK	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/17584/2026	POREDI BABU RAO @ P.BABU RAO	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/17585/2026	PRASHANT @ PRASANT PATI	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/17586/2026	KISHOR PRASAD SHA @ KISHOR SHA	LAXMINARAYAN PATEL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/17587/2026	BANAMALI MAHARANA	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/17590/2026	MANMOHAN SRIMALI	LAXMINARAYAN PATEL	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/17591/2026	STATE OF ODISHA LADI ARUNA KUMARI @L.ARUNA KUMARI VS	BIRAJA PRASANNA DAS VS	// // ()	
410	D-WP(C)/17592/2026	STATE OF ODISHA M/S PRUTHWIRAJ MISHRA VS	KAJAL SAHOO VS	// // ()	AOR20220001613C202600050
411	D-WP(C)/17593/2026	STATE TAX OFFICER, DHENKANAL CIRCLE RATNALA RAJESH VS	BIRAJA PRASANNA DAS VS	// // ()	
412	D-WP(C)/17594/2026	STATE OF ODISHA M/S PRUTHWIRAJ MISHRA VS	KAJAL SAHOO VS	// // ()	AOR20220001613C202600049
413	D-WP(C)/17595/2026	STATE TAX OFFICER, DHENKANAL CIRCLE AKSHAYA KUMAR NAYAK VS	HIMANSHU BHUSAN DASH VS	// // ()	AOD20240000698C202600012
414	D-WP(C)/17596/2026	STATE OF ODISHA KUMARI SAHU VS	BIRAJA PRASANNA DAS VS	// // ()	
415	D-WP(C)/17597/2026	STATE OF ODISHA SONY SUNA @ SONI SUNA VS	LAXMINARAYAN PATEL VS	// // ()	
416	D-WP(C)/17598/2026	STATE OF ODISHA DURBADAL PRADHAN VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202600070
417	D-WP(C)/17599/2026	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY TRINATH SAHU VS	BIRAJA PRASANNA DAS VS	// // ()	
418	D-WP(C)/17601/2026	STATE OF ODISHA SUBASHREE PANIGRAHI VS	BRAHMANANDA TRIPATHY VS	// // ()	
419	D-WP(C)/17602/2026	L.I.C., HOUSING FINANCE LTD., MUMBAI SHANKAR SUNA VS	LAXMINARAYAN PATEL VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/17603/2026	SRIKANTA JENA VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// 0 //	
421	D-WP(C)/17604/2026	AMARENDRA GARABADU VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
422	D-WP(C)/17605/2026	DIVISIONAL RAILWAY MANAGER(P), EAST COAST RAILWAY, KHURDHA ROAD DIVION, KHURDHA VS BINATA NAIK	RAJWANJAN KUMAR VS	// 0 //	
423	D-WP(C)/17606/2026	SATYABRATA SASMAL VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //	
424	D-WP(C)/17607/2026	DIPTIRANI SAHU VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //	
425	D-WP(C)/17609/2026	SUNALI KUMARI SAHU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
426	D-WP(C)/17610/2026	LIZALINI PANIGRAHI VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //	
427	D-WP(C)/17611/2026	LOPAMUDRA PADHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
428	D-WP(C)/17612/2026	MADHUSMITA SWAIN VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //	
429	D-WP(C)/17613/2026	BANITA MOHAPATRA VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //	
430	D-WP(C)/17614/2026	SUNIL KUMAR PATTNAIK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
431	D-WP(C)/17617/2026	ASWINI KUMAR JENA	CHANDAN KUMAR SAHOO	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/17618/2026	SUSHAMA SAHU	CHANDAN KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-WP(C)/17619/2026	SUDHASMITA SWAIN	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/17620/2026	RABINDRA KUMAR SAHOO	RITA SINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-WP(C)/17621/2026	SUBASH CHANDRA PATNAIK	BIJAY KUMAR BEHERA	//	AOR20220001736C202600066
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-WP(C)/17622/2026	ALOK KUMAR NAYAK	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-WP(C)/17623/2026	SYAMARANI NAYAK	CHANDAN KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-WP(C)/17624/2026	MONIKA SHARMA	KSHIROD KUMAR SAHOO	//	AOR20220001352C202600015
		VS	VS	()	
		ASSESSING OFFICER, ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE		//	
439	D-WP(C)/17625/2026	RAMAKRUSHNA MOHANTY	SUSANTA KUMAR BARAL	//	AOR20220001297C202600104
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-WP(C)/17626/2026	MD TABREJ ALAM	KAIBALYA PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/17627/2026	ER. AJIT KUMAR GANIK	UMESH CHANDRA MOHANTY	//	AOD20250001183C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-WP(C)/17629/2026	PRADIPTA KUMAR NISIKA	UMESH CHANDRA MOHANTY	//	AOD20250001183C202600017
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :20/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/17630/2026	STATE OF ODISHA SUSMITA NAIK VS	UMESH CHANDRA MOHANTY VS	// // 0	AOD20250001183C202600015
444	D-WP(C)/17631/2026	STATE OF ODISHA KALYANI NAYAK VS	ANAM CHARAN PANDA VS	// // 0	
445	D-WP(C)/17632/2026	STATE OF ODISHA RAHUL KUMAR KAR VS	KAIBALYA PANDA VS	// // 0	
446	D-WP(C)/17636/2026	STATE OF ODISHA PRASANTA KUMAR RATH VS	SUBHADUTTA ROUSTRAY VS	// // 0	
447	D-WP(C)/17637/2026	STATE OF ODISHA RAGHUNATH JENA VS	SIBAPRASAD PATI VS	// // 0	
448	D-WP(C)/17638/2026	STATE OF ODISHA TARA SAHU VS	ASHOK DAS VS	// // 0	
449	D-WP(C)/17640/2026	STATE OF ODISHA SANTOSH KUMAR NISHANK VS	KAIBALYA PANDA VS	// // 0	
450	D-WP(C)/17641/2026	STATE OF ODISHA MITHUN SAHU VS	ASHOK DAS VS	// // 0	
451	D-WP(C)/17642/2026	STATE OF ODISHA BINOD SAHU VS	ASHOK DAS VS	// // 0	
452	D-WP(C)/17644/2026	STATE OF ODISHA JAYAKRISHNA MISHRA VS	UMAKANTA MISHRA VS	// // 0	
453	D-WP(C)/17645/2026	THE DISTRICT JUDGE, KALAHANDI SUSANTA KUMAR SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/17646/2026	VANITA SAHU VS STATE OF ODISHA	ASHOK DAS VS	// 0 //	
455	D-WP(C)/17648/2026	MD. ARIF JAMAL ANSARI VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //	
456	D-WP(C)/17651/2026	RTP MURALI RAJU VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //	
457	D-WP(C)/17653/2026	DR. SUJATA RANI MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
458	D-WP(C)/17654/2026	SRIDHAR KUMAR DASH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
459	D-WP(C)/17656/2026	PREMALATA PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
460	D-WP(C)/17658/2026	MAHESWAR KAR VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //	
461	D-WP(C)/17659/2026	DR. MANJUSHREE KAR VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
462	D-WP(C)/17661/2026	SATISH CHANDRA CHHOTRAY VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //	
463	D-WP(C)/17663/2026	GOPAL KRUSHNA PADHI VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //	
464	D-WP(C)/17665/2026	TANAY KUMAR NANDI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
465	D-WP(C)/17666/2026	NURUL HAQUE	SUBHADUTTA ROUSTRAY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/17667/2026	RAMESH CHANDRA NISHANK	KAIBALYA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/17669/2026	AJAY KUMAR PATTNAYAK	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/17673/2026	DR. SASMITA MANDAL	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/17674/2026	NRUTYA GOPAL DAS BABAJI @ NITESH KUMAR PANDA	ADITYA KUMAR MISHRA	//	
		VS	VS	0	
		HINDU PUBLIC		//	
470	D-WP(C)/17676/2026	DHOBEI CHARAN PRADHAN	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/17678/2026	MAUNABATI BEHERA	RANJAN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/17681/2026	GHENU BADAM	SRIKANTA MAHUNTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/17685/2026	DR. BIJAY KUMAR PARIDA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/17690/2026	ARTATRAN KABU @ ARTA KABU	AJAYA KUMAR JENA	//	
		VS	VS	0	
		M/S.CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD,CHENNAI		//	
475	D-WP(C)/17691/2026	SABITRI SETHI	PRAJNA SARITA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/17693/2026	SAJABATI KHARSEL	BINOD KUMAR HATI	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
477	D-WP(C)/17694/2026	BHASKAR SETHI @ BHASKAR CHANDRA SETHI	DIGAMBAR SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
478	D-WP(C)/17695/2026	G5 CARE TAKING SERVICE, GANJAM	SUDARSHAN NANDA	//	
		VS	VS	0	
		SHREE JAGANNATH TEMPLE ADMINISTATTION, PURI		//	
479	D-WP(C)/17696/2026	PRATIMA PALEI	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
480	D-WP(C)/17698/2026	BHASKAR SETHI @ BHASKAR CHANDRA SETHI	DIGAMBAR SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
481	D-WP(C)/17699/2026	M/S.SARANGI ENTERPRISES, SUNDERGARH	AMITAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
482	D-WP(C)/17702/2026	RAJALATA ALIVA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
483	D-WP(C)/17703/2026	AMIT RAJ	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
484	D-WP(C)/17705/2026	DR. BISWAJIT ANDIA	PRAJNA SARITA MOHANTY	//	
		VS	VS	0	
		SAGARIKA SAHOO @ ANDIA		//	
485	D-WP(C)/17707/2026	RAMA BABU POLAI	BAIJAYANTI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
486	D-WP(C)/17708/2026	SCHOLASTIEA BARLA	BHABA RANJAN KAR	//	
		VS	VS	0	
		GOVT. OF ORISSA, ADDL. CHIEF SECY., FINANCE DEPT., BBSR		//	
487	D-WP(C)/17711/2026	ASHISH PATEL	AMIYA KUMAR BEHERA	//	
		VS	VS	0	
		MAHANADI COAL FIELDS , SAMBALPUR		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/17713/2026	JAMES TIRKEY VS GOVT. OF ORISSA, ADDL. CHIEF SECY., FINANCE DEPT., BBSR	BHABA RANJAN KAR VS GOVT. OF ORISSA, ADDL. CHIEF SECY., FINANCE DEPT., BBSR	// () //	
489	D-WP(C)/17714/2026	M/S.VIGHNESHWARA SEEDS, BARGARH VS THE COMMISSIONER COMMERCIAL TAX(C.T) AND GOODS AND SERVICES TAX(G.S.T.), CUTTACK	ABHILASH MISHRA VS THE COMMISSIONER COMMERCIAL TAX(C.T) AND GOODS AND SERVICES TAX(G.S.T.), CUTTACK	// () //	
490	D-WP(C)/17715/2026	JALADHAR MAJHI VS GOVT. OF ORISSA, ADDL. CHIEF SECY., FINANCE DEPT., BBSR	BHABA RANJAN KAR VS GOVT. OF ORISSA, ADDL. CHIEF SECY., FINANCE DEPT., BBSR	// () //	
491	D-WP(C)/17716/2026	RAMA CHANDRA KAR VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	// () //	
492	D-WP(C)/17717/2026	PRASANTA KUMAR MAJHI VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS STATE OF ODISHA	// () //	AOD20250001183C202600014
493	D-WP(C)/17720/2026	BHARATI SINGH VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS STATE OF ODISHA	// () //	AOD20250001183C202600013
494	D-WP(C)/17721/2026	BIPRABAR BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS STATE OF ODISHA	// () //	
495	D-WP(C)/17722/2026	BINODINI PATEL VS GOVT. OF ORISSA, ADDL. CHIEF SECY., FINANCE DEPT., BBSR	BHABA RANJAN KAR VS GOVT. OF ORISSA, ADDL. CHIEF SECY., FINANCE DEPT., BBSR	// () //	
496	D-WP(C)/17723/2026	SURYA NARAYAN PANDA VS STATE OF ODISHA	SAILAZA NANDAN DAS VS STATE OF ODISHA	// () //	
497	D-WP(C)/17725/2026	UGRASENA RANABIDA VS STATE OF ODISHA	Niranjan Biswal VS STATE OF ODISHA	// () //	AOR20220001566C202600001
498	D-WP(C)/17726/2026	SIBA PRASAD PADHI VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO)	SAMARENDRA KUMAR MOHANTY VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO)	// () //	
499	D-WP(C)/17727/2026	SK ALIM BUX	RASHMI PRIYADARSANI	//	AOD20250001013C202600007

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-WP(C)/17728/2026	MANDHAR DHAMBEL	BHABA RANJAN KAR	//	
		VS	VS	()	
		GOVT. OF ORISSA, ADDL. CHIEF SECY., FINANCE DEPT., BBSR		//	
501	D-WP(C)/17730/2026	SK ALIM BUX	RASHMI PRIYADARSANI	//	AOD20250001013C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-WP(C)/17731/2026	KAMALAKANTA PANIGRAHI	BINI MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-WP(C)/17733/2026	MAHILA SANCHAYIKA SANGHA	Kajal Sahoo	//	AOR20220001613C202600051
		VS	VS	()	
		COMMISSIONER GST, CENTRAL EXCISE AND CUSTOMS		//	
504	D-WP(C)/17734/2026	RATNAKAR RANA	BHABA RANJAN KAR	//	
		VS	VS	()	
		GOVT. OF ORISSA, ADDL. CHIEF SECY., FINANCE DEPT., BBSR		//	
505	D-WP(C)/17736/2026	PATRIPAL SERVICES CO-OPERATIVE SOCIETY LTD.	BALAKRISHNA KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-WP(C)/17738/2026	RAMANCHAL SATPATHY	ANUP UDAYA SENAPATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-WP(C)/17739/2026	M/S MAX DIAGNOSTICS PVT. LTD.	LAMBIT SENAPATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-WP(C)/17740/2026	M/S.BIRMALA RICE MILL, GANJAM	SOUMYA RANJAN MOHANTY	//	
		VS	VS	()	
		BRANCH MANAGER, STATE BANK OF INDIA, GANJAM		//	
509	D-WP(C)/17741/2026	ANITA BARIK	ANUP UDAYA SENAPATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-WP(C)/17743/2026	ASHOK KUMAR PATRA	BASUDEV MISHRA	//	
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :20/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/17744/2026	RAJANI PATTNAIK SANKARSAN SAHU VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// // 0 //	
512	D-WP(C)/17745/2026	KARTIKA CAHRAN BEHERA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
513	D-WP(C)/17746/2026	MONALISHA MISHRA VS DEBASHISH MISHRA	SARADA DASH VS	// 0 //	
514	D-WP(C)/17747/2026	SUDHIR KUMAR SAHU VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //	
515	D-WP(C)/17749/2026	RUDRA PRASAD PANDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
516	D-WP(C)/17750/2026	MOHAN DAS VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //	
517	D-WP(C)/17752/2026	ROHIT KUMAR PRADHAN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
518	D-WP(C)/17753/2026	PRANATI RANJAN PATTANAİK VS THE BRANCH MANAGER, STATE BANK OF INDIA, CUTTACK	SAUMYA RANJAN PRADHAN VS	// 0 //	
519	D-WP(C)/17755/2026	USHAMANJARI SAHU VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
520	D-WP(C)/17756/2026	RAMA KANTA DAS VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
521	D-WP(C)/17757/2026	DILLIP KUMAR DASH VS COMMISSIONER OF ENDOWMENT, ODISHA, BHUBANESWAR	NIRANJAN LENKA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/17760/2026	HEMANTA KUMAR MALUA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// () //	
523	D-ABLAPL/11517/2026	DHINA NIRODH PARIDA @ DHIRA NIROD PARIDA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	//0 () //	
524	D-ABLAPL/11519/2026	SIMANCHAL NAYAK VS STATE OF ODISHA	TAPAN KUMAR JENA SAMANTA VS	TUMUDIBANDHA /52 /2026 () //	
525	D-ABLAPL/11520/2026	GODABARI SATAPATHY VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH /451 /2025 () //	
526	D-ABLAPL/11522/2026	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	ASHREET BEHERA VS	GRAM GANJAM /270 /2025 () //	
527	D-ABLAPL/11525/2026	DEEPAK KUMAR DASH VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	BHARATPUR PS /571 /2023 () //	AOD20250001071C202600014
528	D-ABLAPL/11526/2026	MANOHAR SETHI VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	BALASORE VIGILANCE /40 /2021 () //	AOR20220001328C202600050
529	D-ABLAPL/11540/2026	SOURAV SARAOGI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CHANDRASEKHARPUR /259 /2026 () //	
530	D-ABLAPL/11541/2026	RAM GOPAL SARAOGI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CHANDRASEKHARPUR /259 /2026 () //	
531	D-ABLAPL/11548/2026	GAYATRI BAITHARU VS STATE OF ODISHA	ARIJEET MISHRA VS	MELCHHAMUNDA /205 /2024 () //	
532	D-ABLAPL/11551/2026	PRAMILA MALIK VS STATE OF ODISHA	ABHAS MOHANTY VS	BHADRAK RURAL /51 /2026 () //	
533	D-ABLAPL/11555/2026	JAGANNATH BARIK	ARUN KUMAR BEHERA	JALESWAR /224 /2026	AOR20220003422C202600035

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
534	D-ABLAPL/11556/2026	STATE OF ODISHA SITANATH BARIK	ARUN KUMAR BEHERA	JALESWAR /224 /2026	AOR20220003422C202600036
		VS	VS	()	
535	D-ABLAPL/11561/2026	STATE OF ORISSA PITAMBAR BEHERA	BIKASH KARNA	MAHILA PS SAMBALPUR /16 /2026	
		VS	VS	()	
536	D-ABLAPL/11563/2026	STATE OF ODISHA SUSHIL GUPTA @ BABUA	SUSANTA KUMAR SAHU	ATTABIRA /109 /2026	AOR20240001059C202600010
		VS	VS	()	
537	D-ABLAPL/11566/2026	STATE OF ODISHA KISHAN NAYAK @ KISSAN NAHAK	JUGALA KISHORE PANDA	PURUSHOTTAMPUR /238 /2024	
		VS	VS	()	
538	D-ABLAPL/11567/2026	STATE OF ODISHA SARAT BISWAL @ KALIA BISWAL	JUGALA KISHORE PANDA	PARJANG /168 /2026	
		VS	VS	()	
539	D-ABLAPL/11569/2026	STATE OF ODISHA GITARANI BARIK @ ANJANA BARIK	ARUN KUMAR BEHERA	JALESWAR /224 /2026	AOR20220003422C202600037
		VS	VS	()	
540	D-ABLAPL/11570/2026	STATE OF ORISSA BIBEKANANDA NAYAK	GOUTAM CHARAN ROUT	HINDOL /18 /2014	
		VS	VS	()	
541	D-ABLAPL/11573/2026	STATE OF ODISHA BIBEKANANDA DAS	RAMESH CHANDRA ROUT	RAJNAGAR /19 /2019	
		VS	VS	()	
542	D-ABLAPL/11583/2026	STATE OF ODISHA SAMIR RATH	ARJUNA CHARANA BEHERA	SORO /181 /2026	
		VS	VS	()	
543	D-ABLAPL/11586/2026	STATE OF ODISHA NAKULA BEHERA @ PRADHAN	PAHALLAD SAHU	/ /0	
		VS	VS	()	
544	D-ABLAPL/11589/2026	STATE OF ODISHA MEHEBUB KHAN @ CHAGLU	MOHAMMED AKHTER RAZA KHAN	SIMULIA /450 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/11593/2026	STATE OF ODISHA TILOTTAMA ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// RAMACHANDRAPUR /217 /2025 ()	AOR20220001631C202600120
546	D-ABLAPL/11595/2026	DILIP KIRO VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// KUTRA /313 /2025 ()	
547	D-ABLAPL/11597/2026	STATE OF ODISHA RADHASHYAM BARIK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// RASGOBINDPUR /183 /2026 ()	AOR20220002787C202600065
548	D-ABLAPL/11598/2026	STATE OF ODISHA SASHI BEHERA VS STATE OF ODISHA	JAGAJIT PANDA VS	// NAYAGARH SADAR /68 /2026 ()	
549	D-ABLAPL/11599/2026	STATE OF ODISHA LIPU MALLIK @ MANOJ MALLIK VS STATE OF ODISHA	BHARATI DASH VS	// NARASINGHPUR /76 /2026 ()	
550	D-ABLAPL/11603/2026	STATE OF ODISHA PAPUL KHUNTIA @ NAROTTAM KHUNTIA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	// NIALI /197 /2026 ()	
551	D-ABLAPL/11604/2026	STATE OF ODISHA SARITA MOHAN MAHUNTA @ DAKTAR VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// TIHIDI /119 /2026 ()	
552	D-ABLAPL/11605/2026	STATE OF ODISHA UPENDRA KUMAR PRADHAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// //0 ()	
553	D-ABLAPL/11607/2026	STATE OF ODISHA SUBASH CHANDRA DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// //0 ()	
554	D-ABLAPL/11611/2026	STATE OF ODISHA SANJAY MAHARANA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// //0 ()	
555	D-ABLAPL/11612/2026	STATE OF ODISHA BAGA @ GOLEKHA SETHI @ GOLAK SETHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// PIPLI /190 /2026 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/11614/2026	PADMINI JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ANANTPUR /74 /2026 () //	AOR20220001558C202600075
557	D-ABLAPL/11615/2026	HRUSIKESH PANI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
558	D-ABLAPL/11618/2026	PRATAP KUMAR PAGAD VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
559	D-ABLAPL/11620/2026	MIR GOLAM VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	DHUSURI /143 /2026 () //	
560	D-ABLAPL/11621/2026	PRADIP KUMAR MAHAKULA VS STATE OF ODISHA	RANJIT MOHANTY VS	AUL /449 /2025 () //	
561	D-ABLAPL/11630/2026	MEHMOOD QURASI @ SK MEHBOOB VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHUSURI /147 /2026 () //	
562	D-ABLAPL/11635/2026	SANJAYA CHALAN @ SANJAY CHALAN VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	PADWA /37 /2026 () //	
563	D-ABLAPL/11636/2026	ANURAG TIWARI VS STATE OF ODISHA	DAYANIDHI MISHRA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /84 /2025 () //	
564	D-ABLAPL/11638/2026	GOURANGA CHARAN MAHANTA @ GOURANGA MAHANTA VS STATE OF ODISHA	MANJUN DAS VS	BAMBARI /88 /2026 () //	
565	D-ABLAPL/11640/2026	PRABHAKAR PRADHAN @ REDDY VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (KHALLIKOTE) /220 /2026 () //	AOD20240000170C202600004
566	D-ABLAPL/11646/2026	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BERHAMPUR /41 /2026 () //	
567	D-ABLAPL/11653/2026	RABINDRA PRASAD RAM	BIRAJA PRASANNA DAS	K.BALANG /116 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/11656/2026	DEBENDRA SAHOO	LAXMIKANTA BEHERA	LAXMISAGAR P.S. /230 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/11661/2026	GITANJALI BARAL	LALITENDU BHUYAN	RAMACHANDRAPUR /170 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/11664/2026	JAGABANDHU NAYAK	AMITAV TRIPATHY	FATEGARH /45 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/11667/2026	HEMANGINI MISHRA	LAXMINARAYAN RAYATSINGH	//	AOD20240000645C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/11670/2026	SUMANTA KU SAHOO @ SUMANT KUMAR SAHOO	AMITAV TRIPATHY	FATEGARH /41 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/11672/2026	KALPANA MOHAPATRA	RASHMI RANJAN MISHRA	NUAGAON /78 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/11674/2026	PRIYANKA KHANDA	PABITRA KUMAR DUTTA	KAMARDA /85 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/11675/2026	SUSHIL KUMAR KHANDA	PABITRA KUMAR DUTTA	KAMARDA /85 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/11678/2026	RAMESH CHANDRA JENA	RASHMI RANJAN MISHRA	NUAGAON /78 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/11680/2026	GANESH @ MUKTI RANJAN PANDA	SATYA RANJAN MULIA	JAGATPUR /731 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/11689/2026	PRAMILA DALEI	DALIRANI BEHURAY	BRAMHA BARADA /60 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/11690/2026	STATE OF ODISHA AJAYA SETHY @ GHADUA VS	AMULYA RATNA PANDA VS	// JENAPUR /126 /2022 ()	
580	D-ABLAPL/11694/2026	STATE OF ODISHA CHINMAYA KUMAR SAHOO VS	AMULYA RATNA PANDA VS	// TIGIRIA /110 /2026 ()	
581	D-ABLAPL/11695/2026	STATE OF ODISHA TRINATH KURMI VS	SRIKANTA MAHUNTA VS	// MAIDALPUR /20 /2026 ()	
582	D-ABLAPL/11696/2026	STATE OF ODISHA BIBHU BHUSAN SAHOO @ BIBHISAN SAHOO @ BIBIAMULYA RATNA PANDA VS	AMULYA RATNA PANDA VS	// JENAPUR /126 /2022 ()	
583	D-ABLAPL/11697/2026	STATE OF ODISHA BIBHUTI JENA VS	AMULYA RATNA PANDA VS	// BINJHARPUR /170 /2026 ()	
584	D-ABLAPL/11698/2026	STATE OF ODISHA AMBUJA KUMAR BARIK @ AMBUJA BARIK VS	AMULYA RATNA PANDA VS	// JENAPUR /126 /2022 ()	
585	D-ABLAPL/11701/2026	STATE OF ODISHA NARENDRA KUMAR BARIK @ NARENDRA BARIK VS	AMITAV TRIPATHY VS	// BARGARH /168 /2015 ()	
586	D-ABLAPL/11707/2026	STATE OF ODISHA N. RABINDRA PATRA @ N. KALIA PATRA VS	SARAT KUMAR JENA VS	// KHALLIKOTE /184 /2026 ()	
587	D-ABLAPL/11713/2026	STATE OF ODISHA SUBASH NAIK VS	AMITAV TRIPATHY VS	// BIRMAHARAJPUR /84 /2026 ()	
588	D-ABLAPL/11715/2026	STATE OF ODISHA GOLAKHA DANDSENA VS	AMITAV TRIPATHY VS	// BIRMAHARAJPUR /84 /2026 ()	
589	D-ABLAPL/11716/2026	STATE OF ODISHA SUNIL KUMAR SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	// RAMBHA (KHALLIKOTE) /226 /2026 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :20/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/11721/2026	SARANGADHARA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	BARGARH /168 /2015 () //	
591	D-ABLAPL/11724/2026	RAJEEB RAJKUMAR MALLICK @ RAJIB MALLICK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE MAHILA /55 /2026 () //	
592	D-ABLAPL/11725/2026	SARAT JENA ALIAS BUDHAN VS STATE OF ODISHA	Pradeep Kumar Das VS	// () //	AOR20220001207C202600025
593	D-ABLAPL/11729/2026	RAMAKANTA MAHARANA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	NAYAGARH /135 /2022 () //	
594	D-ABLAPL/11732/2026	RAMAKANTA MAHARANA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	NAYAGARH /152 /2022 () //	

ORISSA HIGH COURT

MISC CASES FILED on :20/04/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/17430/2026 ARBA/ /	STATE OF ODISHA MP	SWAYAMBHU MISHRA,A.S.C	5/2026
2	D-ARBA/17430/2026 ARBA/ /	STATE OF ODISHA MP	SWAYAMBHU MISHRA,A.S.C	6/2026
3	D-EXP/13110/2026 EXP/ /	SANJIB KUMAR SAHOO MP	KISHORE KUMAR JENA	10/2026
4	D-SA/257/1997 SA/257/1997	PURNA MP		84/2026
5	D-SA/257/1997 SA/257/1997	PURNA MP		85/2026
6	D-SA/257/1997 SA/257/1997	PURNA MP		86/2026
7	D-CRLMP/8966/2026 CRLMP/464/2026	GURUPADA MAJHI @ SONLY MP	RAJENDRA NARAYAN ROUT	105/2026
8	D-CRLMP/11622/2026 CRLMP/ /	SUJIT KUMAR SAHOO MP	BISWARANJAN DAS	106/2026
9	D-CRLMP/5286/2026 CRLMP/522/2026	BARUNA PRADHAN MP	AMITAV TRIPATHY	107/2026
10	D-CMAPL/18403/2025 CMAPL/241/2025	NARAYAN DASH MP	AMBIKA PRASAD RAY	111/2026
11	D-CMAPL/15152/2026 CMAPL/ /	PRAKASH KUMAR MOHANTY MP	ARCHANA MOHANTY	112/2026
12	D-JCRLA/40584/2025 JCRLA/273/2025	BHUA @ BUDHIA BINDHANI MP	ADV., ANUPAMA NAYAK	114/2026
13	D-RVWPET/11813/2026 RVWPET/ /	UNION OF INDIA MP	AJAY KUMAR ROY (SR.PANEL COUNSEL)	173/2026
14	D-RVWPET/14643/2026 RVWPET/ /	BISHNU CH. BEHERA MP	ADV.	174/2026
15	D-RPFAM/32354/2025 RPFAM/226/2025	SUJIT DASH MP	SAMIR KUMAR MISHRA(SR. ADV.)	175/2026
16	D-RPFAM/35577/2025 RPFAM/253/2025	JAGANNATH SARANGIA MP	SANGRAM KESHARI ROUT	176/2026
17	D-RPFAM/35577/2025 RPFAM/253/2025	JAGANNATH SARANGIA MP	SANGRAM KESHARI ROUT, MALLICK BEBRAT SMRUTI RANJAN	177/2026
18	D-RPFAM/17521/2026 RPFAM/ /	BASANTI PARIDA MP	SARASWATI SENAPATI	178/2026
19	D-RPFAM/17704/2026 RPFAM/ /	SNIGDHA SARANGI MP	MOHAMMED MUSTAQ ANSARI	179/2026
20	D-RPFAM/17704/2026 RPFAM/ /	SNIGDHA SARANGI MP	MOHAMMED MUSTAQ ANSARI	180/2026
21	D-MATA/219/2022 MATA/219/2022	SUDIPA SATAPATHY MP	TUSAR KUMAR MISHRA	251/2026
22	D-MATA/14295/2026 MATA/ /	CHITTARANJAN GOCHHAYAT MP	DEBASNAN DAS	252/2026
23	D-BLAPL/9522/2026 BLAPL/3165/2026	BADAL DEHURY MP	BIKASH KUMAR DASH	269/2026
24	D-BLAPL/9017/2026 BLAPL/3082/2026	TANKADHARA REDDY @ JITU SINGH MP	M/S BISWARANJAN DALAI	270/2026
25	D-BLAPL/9083/2026 BLAPL/3033/2026	SWAPNA SARIT DAS @ PINKU MP	HEMANTA KUMAR MOHANTA	271/2026
26	D-BLAPL/11336/2026	ROHIT GARTIA @ ROHIT GADTIA	SARAT KUMAR JENA	

	BLAPL/3631/2026	MP		272/2026
27	D-BLAPL/10100/2026	DR. BHABANI SHANKAR DASH	AMULYA RATNA PANDA	
	BLAPL/3416/2026	MP		273/2026
28	D-BLAPL/9351/2026	AMIT BHARTI @ RAM BABU YADAV	RAJESWAR HOTA	
	BLAPL/3071/2026	MP		274/2026
29	D-CONTC/7863/2022	JNANENDRA NATH MOHANTA	M/S.MANAS PATI	
	CONTC/7863/2022	MP		280/2026
30	D-CRLREV/11514/2026	SMRUTI SAGAR SAMAL	DEVASHIS PANDA	
	CRLREV/ /	MP		489/2026
31	D-CRLREV/11536/2026	DILIP KUMAR PATRO @ DILLIP KUMAR PATRO	TRILOCHAN NANDA	
	CRLREV/ /	MP		490/2026
32	D-CRLREV/11552/2026	KARTIKA LAMA	ARIJEET MISHRA	
	CRLREV/ /	MP		491/2026
33	D-CRLREV/11608/2026	DEBARAJ @ DEBRAJ NAIK	DHANANJAYA MUND	
	CRLREV/ /	MP		492/2026
34	D-CRLREV/11608/2026	DEBARAJ @ DEBRAJ NAIK	DHANANJAYA MUND	
	CRLREV/ /	MP		493/2026
35	D-CRLREV/11613/2026	JADABA NAIK @ JADAB	SURYAKANTA DASH	
	CRLREV/ /	MP		494/2026
36	D-CRLREV/11642/2026	PARESH KUAMR SWAIN	SK. ZAFARULLA	
	CRLREV/ /	MP		495/2026
37	D-CRLREV/11642/2026	PARESH KUAMR SWAIN	SK. ZAFARULLA	
	CRLREV/ /	MP		496/2026
38	D-CRLREV/11663/2026	SUBASH CHANDRA MAHARANA @ MOHABANI SHANKAR DASH	PARIDA	
	CRLREV/ /	MP		497/2026
39	D-CRLREV/11681/2026	SANJIB @ GAJINDRA SAHU	SUSANTA KUMAR TRIPATHY	
	CRLREV/ /	MP		498/2026
40	D-CRLREV/11681/2026	SANJIB @ GAJINDRA SAHU	SUSANTA KUMAR TRIPATHY	
	CRLREV/ /	MP		499/2026
41	D-CRLREV/11650/2026	BIJAYALAXMI DAS	SOMA PATNAIK	
	CRLREV/ /	MP		500/2026
42	D-CRLREV/11692/2026	J. UPENDRA PATRA	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		501/2026
43	D-CRLREV/11692/2026	J. UPENDRA PATRA	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		502/2026
44	D-CRLREV/11652/2026	UCHHAB CHARAN BARIK @ UCHHAB BARIK	KUNUGRAHA NARAYAN SAMANTRAY	
	CRLREV/ /	MP		503/2026
45	D-CRLREV/11652/2026	UCHHAB CHARAN BARIK @ UCHHAB BARIK	KUNUGRAHA NARAYAN SAMANTRAY	
	CRLREV/ /	MP		504/2026
46	D-FAO/7/2019	ASWINI KU.PATTANAYAK	M/S.PRAFULLA KU.MOHAPATRA	
	FAO/7/2019	MP		515/2026
47	D-FAO/7/2019	ASWINI KU.PATTANAYAK	M/S.PRAFULLA KU.MOHAPATRA	
	FAO/7/2019	MP		516/2026
48	D-FAO/17486/2026	MANAGING COMMITTEE OF RADHA KRISHNA HIGH SCHOOL, NAUKARGAON		
	FAO/263/2026	MP		517/2026
49	D-FAO/17491/2026	MANAGING COMMITTEE OF AMARPALI HIGHTS SCHOOL, PATRANPUR		
	FAO/262/2026	MP		518/2026
50	D-FAO/17526/2026	SUJIT KUMAR DAS	KUNAL KUMAR SWAIN	
	FAO/ /	MP		519/2026
51	D-FAO/17536/2026	DHABALESWARI UPPER PRIMARY SCHOOL, KANPUR	KUNAL KUMAR SWAIN	
	FAO/ /	MP		520/2026
52	D-FAO/17539/2026	MAA JAGULEI UPPER PRIMARY SCHOOL, KANPUR	KUNAL KUMAR SWAIN	
	FAO/ /	MP		521/2026
53	D-FAO/17541/2026	SANDEEP KUMAR MOHAPATRA	JYOTI RANJAN KHUNTIA	
	FAO/ /	MP		522/2026
54	D-FAO/17583/2026	JITEN KARMAKAR	SATYABAN SAHOO	
	FAO/ /	MP		523/2026
55	D-FAO/17615/2026	SUDHANSU KUMAR NAYAK	SAMEER KUMAR DAS	
	FAO/ /	MP		524/2026
56	D-FAO/17616/2026	AJIT KUMAR NAYAK	SAMEER KUMAR DAS	
	FAO/ /	MP		525/2026
57	D-FAO/17709/2026	ARATI BISWAL	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		526/2026

58	D-FAO/17724/2026 FAO/ /	M.C. OF PANCHAYAT HIGH SCHOOL, KALAMUNDA	MAHENDRA KUMAR SAHOO	527/2026
59	D-FAO/17735/2026 FAO/ /	BIJAY KUMAR MISHRA	MAHENDRA KUMAR SAHOO	528/2026
60	D-FAO/17742/2026 FAO/ /	BHASKAR MUDULI	MAHENDRA KUMAR SAHOO	529/2026
61	D-FAO/17748/2026 FAO/ /	AKSHAYA KUMAR SATAPATHY	MAHENDRA KUMAR SAHOO	530/2026
62	D-ABLAPL/3482/2026 ABLAPL/1832/2026	NITESH PRADHAN		619/2026
63	D-ABLAPL/3963/2026 ABLAPL/1779/2026	AMIYA RANJAN MALLIK	SUKANTA KUMAR NAYAK	620/2026
64	D-ABLAPL/7495/2026 ABLAPL/3208/2026	PANKAJ TIWARI	SIDHARTHA DAS	621/2026
65	D-ABLAPL/10230/2026 ABLAPL/4184/2026	NEELAMADHAB MAJHI	AMARJIT SINGH	622/2026
66	D-ABLAPL/3120/2026 ABLAPL/1527/2026	DILLIP DORA		623/2026
67	D-RSA/297/2019 RSA/297/2019	MAHESWETA BISAL	M/S.U.C.MISHRA	665/2026
68	D-RSA/17424/2026 RSA/ /	RANJAN KUMAR SAHOO	BRAHMANANDA TRIPATHY	666/2026
69	D-RSA/12531/2026 RSA/ /	RAMESH SAHU	PRASANNA KUMAR RATH (1)	667/2026
70	D-RSA/196/2013 RSA/196/2013	K.BADRINARAYANA	M/S.SATYABADI MANTRY	668/2026
71	D-RSA/17718/2026 RSA/ /	POTANURU RANJIT KUMAR PRUSTY	SIDHARTH SANKAR MOHAPATRA	669/2026
72	D-CMP/17265/2026 CMP/ /	SIDHESWAR DAS	LALITENDU MISHRA	771/2026
73	D-CMP/34503/2025 CMP/1362/2025	BIREN ROY @ BIREN CHANDRA ROY	PRASANNA KUMAR RATH	772/2026
74	D-CMP/34510/2025 CMP/1366/2025	BIREN ROY@ BIREN CHANDRA ROY	PRASANNA KUMAR RATH (1)	773/2026
75	D-CMP/17484/2026 CMP/ /	BHRAMARBAR LENKA	MAHESWAR MOHANTY	774/2026
76	D-CMP/10000/2026 CMP/427/2026	AMARENDRA DASH	PRASANT KISHORE RAY	775/2026
77	D-CMP/17531/2026 CMP/ /	DILLIP KUMAR JENA	AMIT PRASAD BOSE	776/2026
78	D-CMP/17577/2026 CMP/ /	MONALISA SAMANATRAY @ MONALISHA SAMANTRAY	SIDHARTH SANKAR MOHAPATRA	777/2026
79	D-CMP/17433/2026 CMP/ /	MANAS KUMAR DAS @ DASH	ARUN KUMAR BEHERA	778/2026
80	D-MACA/15165/2026 MACA/ /	M/S. ORIENTAL INSURANCE CO.LTD., CUTACK	TAJKN BEHARI DAS	965/2026
81	D-MACA/17395/2026 MACA/ /	PARBATI PATTA	PRADEEP KUMAR MISHRA	966/2026
82	D-MACA/17395/2026 MACA/ /	PARBATI PATTA	PRADEEP KUMAR MISHRA	967/2026
83	D-MACA/16306/2026 MACA/ /	PURABI HAZARY	BIJAYANANDA SAMANTARAY	968/2026
84	D-MACA/17478/2026 MACA/ /	D.M., LEGAL CELL, ORIENTAL INSURANCE CO. LTD., CUTACK	PRASANTA KAMAL MARIALI	969/2026
85	D-MACA/17478/2026 MACA/ /	D.M., LEGAL CELL, ORIENTAL INSURANCE CO. LTD., CUTACK	PRASANTA KAMAL MARIALI	970/2026
86	D-MACA/17480/2026 MACA/ /	D.M., LEGAL CELL, ORIENTAL INSURANCE CO. LTD., CUTACK	PRASANTA KAMAL MARIALI	971/2026
87	D-MACA/17480/2026 MACA/ /	D.M., LEGAL CELL, ORIENTAL INSURANCE CO. LTD., CUTACK	PRASANTA KAMAL MARIALI	972/2026
88	D-MACA/13794/2026 MACA/ /	THE MANAGER (LEGAL) TP HUBS, THE ORIENTAL INSURANCE COMPANY LTD.		973/2026
89	D-MACA/13794/2026	THE MANAGER (LEGAL) TP HUBS, THE ORIENTAL INSURANCE COMPANY LTD.		

	MACA/ /	MP		974/2026
90	D-MACA/17570/2026	BALUNKISWAR CHHOTARAY	DEBASISH PATNAIK	
	MACA/ /	MP		975/2026
91	D-MACA/17570/2026	BALUNKISWAR CHHOTARAY	DEBASISH PATNAIK	
	MACA/ /	MP		976/2026
92	D-MACA/17576/2026	SANATAN TUDU	DEBASISH PATNAIK	
	MACA/ /	MP		977/2026
93	D-MACA/17576/2026	SANATAN TUDU	DEBASISH PATNAIK	
	MACA/ /	MP		978/2026
94	D-MACA/17588/2026	THE MANAGER AND OFFICER IN CHARGE	M/S. DASOONIA TRANS. CO. LTD, CUTTACK	
	MACA/ /	MP		979/2026
95	D-MACA/17589/2026	PABITRA MOHANTA	DEBASISH PATNAIK	
	MACA/ /	MP		980/2026
96	D-MACA/17589/2026	PABITRA MOHANTA	DEBASISH PATNAIK	
	MACA/ /	MP		981/2026
97	D-MACA/17600/2026	PABITRA MAHANTA	DEBASISH PATNAIK	
	MACA/ /	MP		982/2026
98	D-MACA/17600/2026	PABITRA MAHANTA	DEBASISH PATNAIK	
	MACA/ /	MP		983/2026
99	D-MACA/13274/2026	MANAGER (LEGAL), M/s. LIBERTY GENERAL	ADANSRANKEN COMPANY LTD.	
	MACA/ /	MP		984/2026
100	D-MACA/17634/2026	M/S. BAJAJ ALLIANZ GENERAL INSURANCE	CO. KUTUMBARHABNESWAR	
	MACA/ /	MP		985/2026
101	D-CRLMC/6365/2026	SRIDHAR SAHOO	BISWANATH BEHERA	
	CRLMC/765/2026	MP		1042/2026
102	D-CRLMC/11515/2026	DEEPAK KUMAR SAHU @ SAHOO	ASISH KUMAR RAY	
	CRLMC/ /	MP		1043/2026
103	D-CRLMC/11543/2026	RAJIB LOCHAN DAS	DIPTI RANJAN MOHAPATRA	
	CRLMC/ /	MP		1044/2026
104	D-CRLMC/11547/2026	MAHENDRA BEHERA	DIPTI RANJAN MOHAPATRA	
	CRLMC/ /	MP		1045/2026
105	D-CRLMC/11546/2026	PRATYUSA PRASANNA KAR	DIPTI RANJAN MOHAPATRA	
	CRLMC/ /	MP		1046/2026
106	D-CRLMC/11553/2026	RITIK MISHRA	LALIT KUMAR MAHARANA	
	CRLMC/ /	MP		1047/2026
107	D-CRLMC/11554/2026	SAMIR KUMAR SWAIN	LALIT KUMAR MAHARANA	
	CRLMC/ /	MP		1048/2026
108	D-CRLMC/11565/2026	TRILOCHAN SAHOO	PRAMOD CHANDRA SEJPADA	
	CRLMC/ /	MP		1049/2026
109	D-CRLMC/11584/2026	R.JIBAN JYOTI PATNAIK @ R. JIVAN JYOTI	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		1050/2026
110	D-CRLMC/11596/2026	SOUBHAGYA MANJARI SAMANTARA@SOUBHAGYA	MANJARI SAMANTARAY	
	CRLMC/ /	MP		1051/2026
111	D-CRLMC/11580/2026	SAROJ KUMAR MOHANTY	DEBIDUTTA MOHAPATRA	
	CRLMC/ /	MP		1051/2026
112	D-CRLMC/11602/2026	DHIRENDRA KUMAR DIGAL	NIRVAYA KUMAR SAMANTRAY	
	CRLMC/ /	MP		1052/2026
113	D-CRLA/4731/2026	CHANDRASEKHAR SAHOO	PRASHANTA KU. NAYAK	
	CRLA/202/2026	MP		1052/2026
114	D-CRLMC/10503/2026	BHUPENDRA THAKUR	OM SWARUP	
	CRLMC/1229/2026	MP		1053/2026
115	D-CRLA/11530/2026	SANTOSH NAYAK @ SANTOSH KUMAR NAYAK	KHANAN PANIGRAHI	
	CRLA/ /	MP		1053/2026
116	D-CRLA/11530/2026	SANTOSH NAYAK @ SANTOSH KUMAR NAYAK	KHANAN PANIGRAHI	
	CRLA/ /	MP		1054/2026
117	D-CRLMC/11617/2026	SAMIR KUMAR NEPAK	UMA CHARAN MISHRA	
	CRLMC/ /	MP		1054/2026
118	D-CRLA/11575/2026	AMAR@JEROHA NAYAK	DUSHMANTA SAHOO	
	CRLA/ /	MP		1055/2026
119	D-CRLMC/11644/2026	ROJI NAYAK@JAGNYASENI NAYAK	PRAKASH RANJAN BARIK	
	CRLMC/ /	MP		1055/2026
120	D-CRLA/11575/2026	AMAR@JEROHA NAYAK	DUSHMANTA SAHOO	
	CRLA/ /	MP		1056/2026

121	D-CRLMC/11647/2026 CRLMC/ /	AJIT KUMAR SINGH MP	SOMANATHA PRADHAN	1056/2026
122	D-CRLMC/11659/2026 CRLMC/ /	SUNITA BHOLA MP	DEEPALI MAHAPATRA	1057/2026
123	D-CRLA/11575/2026 CRLA/ /	AMAR@JEROHA NAYAK MP	DUSHMANTA SAHOO	1057/2026
124	D-CRLA/236/2022 CRLA/236/2022	NABINA@BHAGABATA SETHI MP	SURYAKANTA DASH	1058/2026
125	D-CRLMC/11676/2026 CRLMC/ /	GEORGE CHERIYAN MP	RABI NARAYAN MISHRA	1058/2026
126	D-CRLA/10593/2025 CRLA/436/2025	NISITH NISANT MALU MP	DEVASHIS PANDA	1059/2026
127	D-CRLA/11587/2026 CRLA/ /	BIKASH BARIK MP	PRADEEP RANJAN MISHRA	1060/2026
128	D-CRLA/11587/2026 CRLA/ /	BIKASH BARIK MP	PRADEEP RANJAN MISHRA	1061/2026
129	D-CRLA/11582/2026 CRLA/ /	LEMBA @ DHANESWAR HEMBRAM MP	KULDEEP MOHANTY	1062/2026
130	D-CRLA/11582/2026 CRLA/ /	LEMBA @ DHANESWAR HEMBRAM MP	KULDEEP MOHANTY	1063/2026
131	D-CRLA/11616/2026 CRLA/ /	KUNIL LOHARA MP	SK. ZAFARULLA	1064/2026
132	D-CRLA/11616/2026 CRLA/ /	KUNIL LOHARA MP	SK. ZAFARULLA	1065/2026
133	D-CRLA/30502/2025 CRLA/1138/2025	BANSIDHAR NAIK MP	SURYA KANTA PRADHAN	1066/2026
134	D-CRLA/11616/2026 CRLA/ /	KUNIL LOHARA MP	SK. ZAFARULLA	1067/2026
135	D-CRLA/30502/2025 CRLA/1138/2025	BANSIDHAR NAIK MP	SURYA KANTA PRADHAN	1068/2026
136	D-CRLA/11637/2026 CRLA/ /	GENDU KISAN MP	CHIRANJIB ROUT	1069/2026
137	D-CRLA/11637/2026 CRLA/ /	GENDU KISAN MP	CHIRANJIB ROUT	1070/2026
138	D-CRLA/21232/2025 CRLA/859/2025	BIJAYA KUMAR SAMAL@BIJU@BIJAY SAMAL MP	BIBHESHI KUMAR GHADEI	1071/2026
139	D-CRLA/1330/2026 CRLA/75/2026	KRUSHNA CHANDRA DAS MP	PRAKASH CHANDRA SETHI M/S.SATYA RANJAN MULIA R.R.NAYAK	1072/2026
140	D-CRLA/1333/2026 CRLA/77/2026	RASMITA DAS MP	PRAKASH CHANDRA SETHI M/S.SATYA RANJAN MULIA R.R.NAYAK	1073/2026
141	D-CRLA/11662/2026 CRLA/ /	GIRIJA SHANKAR SABAT @ KOKO SABATLALATENDU SAMANTARAY MP		1074/2026
142	D-CRLA/1011/2023 CRLA/1011/2023	WILLAM SORENG MP	BISWARANJAN DALAI	1075/2026
143	D-WA/51849/2025 WA/1946/2025	THE COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK MP	MISORAN PARIJA, A.MISHRA, D.P.PARIJA, A.MISHRA, C.BISWAL, K.SAMANTRAY, D.P.PARIJA, A.MISHRA	1492/2026
144	D-WA/17261/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1493/2026
145	D-WA/17261/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1494/2026
146	D-WA/17264/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1495/2026
147	D-WA/17264/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1496/2026
148	D-WA/17349/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	1497/2026
149	D-WA/17349/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	1498/2026
150	D-WA/17350/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1499/2026
151	D-WA/17350/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1500/2026
152	D-WA/9461/2026	SAILESH DAS	SOUMYA MISHRA	

	WA/440/2026	MP		1501/2026
153	D-WA/17351/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	1502/2026
154	D-WA/17351/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	1503/2026
155	D-WA/17353/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	1504/2026
156	D-WA/17353/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	1505/2026
157	D-WA/17354/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	1506/2026
158	D-WA/17354/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	1507/2026
159	D-WA/17357/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1508/2026
160	D-WA/17357/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1509/2026
161	D-WA/17358/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1510/2026
162	D-WA/17358/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1511/2026
163	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	1512/2026
164	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	1513/2026
165	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	1514/2026
166	D-WA/15919/2026 WA/ /	CENTRAL UNIVERSITY OF ODISHA MP	KAIBALYA PANDA, (C.G.C)	1515/2026
167	D-WP(C)/5824/2026 WP(C)/4894/2026	MANASI DAS MP	BISWABIHARI MOHANTY	7396/2026
168	D-WP(C)/17385/2026 WP(C)/11901/2026	M/S PARLE AGRO PRIVATE LIMITED, MUMBAI MP	BHUBHU PRASAD PANDA	7397/2026
169	D-WP(C)/17380/2026 WP(C)/ /	SRINIBASH MISHRA MP	PRABODHA CHANDRA NAYAK	7398/2026
170	D-WP(C)/17389/2026 WP(C)/11895/2026	BHAIRAB CHANDRA JENA MP	RAKESH BEHERA	7399/2026
171	D-WP(C)/17388/2026 WP(C)/11890/2026	AJAYA KUMAR BISWAL MP	RAKESH BEHERA	7400/2026
172	D-WP(C)/17390/2026 WP(C)/11889/2026	CHAITANYA NAYAK MP	RAKESH BEHERA	7401/2026
173	D-WP(C)/17392/2026 WP(C)/11893/2026	ASHOK KUMAR JENA MP	RAKESH BEHERA	7402/2026
174	D-WP(C)/17382/2026 WP(C)/ /	DR. PATASWINI NAYAK MP	PRABODHA CHANDRA NAYAK	7403/2026
175	D-WP(C)/17393/2026 WP(C)/ /	GITANJALI PANDA MP	SATYA RANJAN MOHAPATRA	7404/2026
176	D-WP(C)/36443/2023 WP(C)/36443/2023	SUSANTA NAIK MP	NILAMADHAB PRAHARAJ	7405/2026
177	D-WP(C)/9758/2026 WP(C)/7930/2026	MANOJ KUMAR MAHANADA MP	SUBHASREE MOHANTY	7406/2026
178	D-WP(C)/52092/2024 WP(C)/32321/2024	NARASINGHA SAHU MP		7407/2026
179	D-WP(C)/9081/2014 WP(C)/9081/2014	TANULATA SAHOO MP	M/S.SANJAY KU.SAMANTARAY	7408/2026
180	D-WP(C)/47513/2025 WP(C)/33021/2025	PRATIMA MISHRA MP		7409/2026
181	D-WP(C)/17402/2026 WP(C)/ /	RAJIB LOCHAN SHARMA MP	JAGANNATH BHUYAN	7410/2026
182	D-WP(C)/17409/2026 WP(C)/ /	DODLA SHIV GANESH MP	SUDHIR KUMAR MALLICK	7411/2026
183	D-WP(C)/17410/2026 WP(C)/ /	G.MANJU MP	SUDHIR KUMAR MALLICK	7412/2026

184	D-WP(C)/17412/2026 WP(C)/ /	BIJAY SAHOO MP	SUDHIR KUMAR MALLICK	7413/2026
185	D-WP(C)/17413/2026 WP(C)/ /	ARUNA KUMAR DASH MP	HIMANSHU BHUSAN DASH	7414/2026
186	D-WP(C)/17415/2026 WP(C)/11934/2026	BRUNDABATI MEHER MP	AMIT PRASAD BOSE	7418/2026
187	D-WP(C)/8969/2026 WP(C)/7120/2026	KALPANA NAYAK MP	ARCHANA BEHERA	7419/2026
188	D-WP(C)/52489/2024 WP(C)/32112/2024	LAXMIPRIYA PANDA MP		7420/2026
189	D-WP(C)/52489/2024 WP(C)/32112/2024	LAXMIPRIYA PANDA MP		7421/2026
190	D-WP(C)/14589/2026 WP(C)/10631/2026	MOTILAL BAGARTY MP	LAXMI KANTA MOHANTY	7422/2026
191	D-WP(C)/14580/2026 WP(C)/10494/2026	LOKANATH SAHOO MP	LAXMI KANTA MOHANTY	7423/2026
192	D-WP(C)/49753/2025 WP(C)/35006/2025	URMILA SAMANTARAY MP	DEBIDUTTA MOHAPATRA	7424/2026
193	D-WP(C)/7327/2026 WP(C)/6156/2026	RAMAKANTA SAMAL MP		7425/2026
194	D-WP(C)/12554/2026 WP(C)/9587/2026	RAMAKANTA SAHOO MP	RAKESH KUMAR SARANGI	7426/2026
195	D-WP(C)/17427/2026 WP(C)/ /	SWAPNA PANIGRAHI MP	BIRAJA PRASANNA DAS	7427/2026
196	D-WP(C)/17426/2026 WP(C)/ /	ANUPAMA PRADHAN MP	TRILOCHAN NANDA	7428/2026
197	D-WP(C)/17428/2026 WP(C)/ /	BISWAJIT MOHANTY MP	BIRAJA PRASANNA DAS	7429/2026
198	D-WP(C)/17431/2026 WP(C)/ /	RATNALA RAJESH MP	BIRAJA PRASANNA DAS	7430/2026
199	D-WP(C)/17429/2026 WP(C)/ /	NAGENDRA KUMAR SUBUDHI MP	BIRAJA PRASANNA DAS	7431/2026
200	D-WP(C)/17434/2026 WP(C)/ /	GITUN KUMAR SAHU MP	BIRAJA PRASANNA DAS	7432/2026
201	D-WP(C)/17436/2026 WP(C)/ /	BHARAT MALIK MP	SUKANTA KUMAR NAYAK	7433/2026
202	D-WP(C)/17439/2026 WP(C)/ /	PANDAVA TANUJA @ P.TANUJA MP	BIRAJA PRASANNA DAS	7434/2026
203	D-WP(C)/17440/2026 WP(C)/ /	NIKHIL ODISHA LADY MATRONS MAHASPANDEE KENSARA MP	PRADIP KENSARA BIRAJA PRASANNA DAS	7435/2026
204	D-WP(C)/26554/2023 WP(C)/26554/2023	PRADEEP KUMAR CHOUDHURY MP		7436/2026
205	D-WP(C)/17438/2026 WP(C)/ /	UMA RANI SAHU MP	BIRAJA PRASANNA DAS	7437/2026
206	D-WP(C)/17442/2026 WP(C)/ /	ANANTA CHARAN BISWAL MP	SUKANTA KUMAR NAYAK	7438/2026
207	D-WP(C)/17443/2026 WP(C)/ /	SANJAY KUMAR BISWAL@SANJAY KUMAR BISWAL MP	BIRAJA PRASANNA DAS	7439/2026
208	D-WP(C)/17444/2026 WP(C)/ /	BASUDEV PANDA MP	SUKANTA KUMAR NAYAK	7440/2026
209	D-WP(C)/17448/2026 WP(C)/ /	PRAVAT KUMAR SAHOO MP	SUKANTA KUMAR NAYAK	7441/2026
210	D-WP(C)/13026/2026 WP(C)/9297/2026	DR.BIKASH DASH MP	SAMIR KUMAR MISHRA (SR.ADV.)	7442/2026
211	D-WP(C)/2837/2026 WP(C)/2987/2026	S.R.RUTIK MP	SAMIR KUMAR MISHRA (SR.ADV.)	7443/2026
212	D-WP(C)/17449/2026 WP(C)/ /	RAJESH KUMAR JENA MP	BIRAJA PRASANNA DAS	7444/2026
213	D-WP(C)/17446/2026 WP(C)/ /	RADHA RANI PADHI MP	AKASH KUMAR PATAJOSHI	7445/2026
214	D-WP(C)/17450/2026 WP(C)/ /	RAJENDRA KUMAR SAHU MP	BIRAJA PRASANNA DAS	7446/2026
215	D-WP(C)/14017/2026	PRAMILA SAHU	NIRANJAN LENKA	

	WP(C)/11354/2026	MP		7447/2026
216	D-WP(C)/17453/2026 WP(C)/ /	PRAKASH MALIK MP	SUKANTA KUMAR NAYAK	7448/2026
217	D-WP(C)/17454/2026 WP(C)/11912/2026	BENUDHARA NANDI MP	PITAMBAR PANDA	7449/2026
218	D-WP(C)/17455/2026 WP(C)/ /	KAMULU DISARI MP	ARIJEET MISHRA	7450/2026
219	D-WP(C)/17458/2026 WP(C)/ /	PALLAVI PANDA MP	RABINDRA KUMAR PRUSTY	7451/2026
220	D-WP(C)/17456/2026 WP(C)/ /	BABAJI CHARAN SAHOO MP	SUKANTA KUMAR NAYAK	7452/2026
221	D-WP(C)/12457/2026 WP(C)/9750/2026	RAMAKANTA SAHOO MP	RAKESH KUMAR SARANGI	7453/2026
222	D-WP(C)/12555/2026 WP(C)/9598/2026	RAMAKANTA SAHOO MP	RAKESH KUMAR SARANGI	7454/2026
223	D-WP(C)/17460/2026 WP(C)/ /	LAXMIDHAR DISARI MP	ARIJEET MISHRA	7455/2026
224	D-WP(C)/17461/2026 WP(C)/ /	KAILASH BEHERA MP	SUKANTA KUMAR NAYAK	7456/2026
225	D-WP(C)/12557/2026 WP(C)/9620/2026	RAMAKANTA SAHOO MP	RAKESH KUMAR SARANGI	7457/2026
226	D-WP(C)/17463/2026 WP(C)/11894/2026	RAMESH KUMAR SINGH MP	JNYANANANDA PANDA	7458/2026
227	D-WP(C)/17464/2026 WP(C)/ /	PANDAB CHARAN JENA MP	SUKANTA KUMAR NAYAK	7459/2026
228	D-WP(C)/17462/2026 WP(C)/ /	BIBEKANANDA PRADHAN MP	PRASANTA KUMAR SATAPATHY	7460/2026
229	D-WP(C)/17466/2026 WP(C)/ /	RAJ KUMAR BEHETI MP	RAKESH KUMAR MALLICK	7461/2026
230	D-WP(C)/17467/2026 WP(C)/ /	CHANDRAKANTA NAYAK MP	SUKANTA KUMAR NAYAK	7462/2026
231	D-WP(C)/17468/2026 WP(C)/11896/2026	RAMESH KUMAR SINGH MP	JNYANANANDA PANDA	7463/2026
232	D-WP(C)/17465/2026 WP(C)/ /	LIPI PARHI MP	UMESH CHANDRA MOHANTY	7464/2026
233	D-WP(C)/17469/2026 WP(C)/11899/2026	RAMESH KUMAR SINGH MP	JNYANANANDA PANDA	7465/2026
234	D-WP(C)/17470/2026 WP(C)/ /	NIRANJAN PANDA MP	SUKANTA KUMAR NAYAK	7466/2026
235	D-WP(C)/17472/2026 WP(C)/ /	DIBYASINGH MALIK MP	SUKANTA KUMAR NAYAK	7467/2026
236	D-WP(C)/43667/2025 WP(C)/30736/2025	DHANESWAR MISHRA MP		7468/2026
237	D-WP(C)/17474/2026 WP(C)/ /	AMAR NAYAK MP	SUKANTA KUMAR NAYAK	7469/2026
238	D-WP(C)/17477/2026 WP(C)/ /	SUSHANT KUMAR NAYAK MP	SUKANTA KUMAR NAYAK	7470/2026
239	D-WP(C)/17473/2026 WP(C)/ /	TILOTTAMA MAJHI MP	UMESH CHANDRA MOHANTY	7471/2026
240	D-WP(C)/17479/2026 WP(C)/ /	BABA MALIK MP	SUKANTA KUMAR NAYAK	7472/2026
241	D-WP(C)/17481/2026 WP(C)/ /	RABINDRA KUMAR PRADHAN MP	MAHESWAR MOHANTY	7473/2026
242	D-WP(C)/6687/2026 WP(C)/5838/2026	M/S ESL STEEL LTD, SUNDARGARH MP	SARADA PRASANNA SARANGI	7474/2026
243	D-WP(C)/17483/2026 WP(C)/ /	CHANDRASHREE NAYAK MP	UMESH CHANDRA MOHANTY	7475/2026
244	D-WP(C)/17492/2026 WP(C)/ /	BHAJENDRA KISKU MP	PRAVAT KUMAR MOHANTY	7476/2026
245	D-WP(C)/17497/2026 WP(C)/ /	BHABANI PRASAD PANI MP	SOUMYA MISHRA	7477/2026
246	D-WP(C)/17485/2026 WP(C)/ /	VIVEK KUMAR SAHU MP	ARUN KUMAR PATRA	7478/2026

247	D-WP(C)/12393/2026 WP(C)/9920/2026	ALOK KUMAR GUPTA MP	PRONROY MOHANTY	7479/2026
248	D-WP(C)/48792/2025 WP(C)/33855/2025	MANAS RANJAN MALLIK MP	AMIT PRASAD BOSE	7480/2026
249	D-WP(C)/17498/2026 WP(C)/ /	CHANDAN KUMAR MAHAPATRA MP	TAPOBANTA BARIK	7481/2026
250	D-WP(C)/17499/2026 WP(C)/ /	RATNAKARA SWAIN MP	ANUP KUMAR MOHAPATRA	7482/2026
251	D-WP(C)/17500/2026 WP(C)/ /	DASARATHI PRADHAN MP	TAPOBANTA BARIK	7483/2026
252	D-WP(C)/45230/2025 WP(C)/31986/2025	DEBANANDA DORA MP	AJIT KUMAR MOHANTY	7484/2026
253	D-WP(C)/17502/2026 WP(C)/ /	M/S.OLIVELINE BATHROOM DECORIUM MP	PRADIP KUMAR SINGH	7485/2026
254	D-WP(C)/17501/2026 WP(C)/ /	PRATAP KESHARI SINGH BARIHA MP	TAPOBANTA BARIK	7486/2026
255	D-WP(C)/17508/2026 WP(C)/ /	GHANA HARIJAN MP	RAJIB LOCHAN PATTNAIK	7487/2026
256	D-WP(C)/17503/2026 WP(C)/ /	M/S PRUTHWIRAJ MISHRA MP	KAJAL SAHOO	7488/2026
257	D-WP(C)/8652/2026 WP(C)/6562/2026	SOURAV PRASAD SWAIN MP	BRAJA MOHAN SARANGI	7489/2026
258	D-WP(C)/17510/2026 WP(C)/ /	TIKUNA @ TUKUNA GAGARAI MP	AJAYA KUMAR MOHARANA	7490/2026
259	D-WP(C)/17511/2026 WP(C)/ /	M/S.KALIMATA KRISHI BHANDAR, BALASORE MP	BHABANI PRASAD MOHANTY	7491/2026
260	D-WP(C)/45389/2025 WP(C)/31572/2025	JYOTIPRAKSH MOHANTA MP	SUSANTA SEKHAR MOHAPATRA, M/S SOURAV DAS, ANWESHA MISHRA	7492/2026
261	D-WP(C)/17512/2026 WP(C)/ /	M/S MAA TARINI FLYASH BRICKS MP	JIBAN JYOTI PRADHAN	7493/2026
262	D-WP(C)/17515/2026 WP(C)/ /	ANANYA SUBHASHMITA MP	DAYANIDHI MOHANTY	7494/2026
263	D-WP(C)/11346/2026 WP(C)/8734/2026	S. K. WAJID MP	RAKESH KUMAR SARANGI	7495/2026
264	D-WP(C)/17516/2026 WP(C)/ /	M/S.SRIKHETRA AGRO INDUSTRIES, BALASORE MP	BHABANI PRASAD MOHANTY	7496/2026
265	D-WP(C)/17532/2026 WP(C)/ /	ANANTA PRADHAN MP	AMIT PRASAD BOSE	7497/2026
266	D-WP(C)/17532/2026 WP(C)/ /	ANANTA PRADHAN MP	AMIT PRASAD BOSE	7498/2026
267	D-WP(C)/17538/2026 WP(C)/ /	MANJULATA SASMAL MP	JAYAKRISHNA MOHAPATRA	7499/2026
268	D-WP(C)/17533/2026 WP(C)/ /	JANMAJOY NAIK MP	SUMIT KUMAR MOHANTY	7500/2026
269	D-WP(C)/17333/2026 WP(C)/ /	DOLA GOBINDA NAYAK MP	RAJKISHORE SWAIN	7501/2026
270	D-WP(C)/16147/2025 WP(C)/11479/2025	SOUBHAGYA HARICHANDAN MP	DR.PATANJALI TRIPATHY	7502/2026
271	D-WP(C)/8969/2026 WP(C)/7120/2026	KALPANA NAYAK MP	ARCHANA BEHERA	7503/2026
272	D-WP(C)/17544/2026 WP(C)/ /	UPENDRA RANA MP	PRADEEP KUMAR MAHAPATRA	7504/2026
273	D-WP(C)/36135/2025 WP(C)/25320/2025	BINOD BIHARI MISHRA MP	DEVASHIS PANDA	7505/2026
274	D-WP(C)/17558/2026 WP(C)/ /	BHIKARI CHARAN KARMI MP	PRADEEP KUMAR MAHAPATRA	7506/2026
275	D-WP(C)/17554/2026 WP(C)/ /	SEKH MOHAMMAD GOLAM QUADRI MP	BHABANI PRASAD MOHANTY	7507/2026
276	D-WP(C)/13703/2026 WP(C)/10190/2026	SATYANARAYAN ROUL MP	MANAS PATI	7508/2026
277	D-WP(C)/19057/2025 WP(C)/12869/2025	PRIYANKA SWAIN MP	SOUBHAGYA SWAIN, ANKIT PRASAD	7509/2026
278	D-WP(C)/4362/2026	DR. NILAMADHAB DASH	SAIBRATA RATH	

	WP(C)/3949/2026	MP		7510/2026
279	D-WP(C)/17563/2026 WP(C)/ /	JAYASINGH MEHER MP	PRADEEP KUMAR MAHAPATRA	7511/2026
280	D-WP(C)/17564/2026 WP(C)/ /	SPECTRUM PROPERTIES MP	DEEPALI MAHAPATRA	7512/2026
281	D-WP(C)/17567/2026 WP(C)/ /	PADMANAV TRIPATHY MP	ASHOK KUMAR PANIGRAHI	7513/2026
282	D-WP(C)/17568/2026 WP(C)/ /	PRASANNA KUMAR SAHU MP	BIRAJA PRASANNA DAS	7514/2026
283	D-WP(C)/17573/2026 WP(C)/ /	PRASANNA KUMAR SAHU MP	BIRAJA PRASANNA DAS	7515/2026
284	D-WP(C)/17574/2026 WP(C)/ /	PRAKASH NAYAK MP	PRASANTA KUMAR NANDA	7516/2026
285	D-WP(C)/17572/2026 WP(C)/ /	BHAGYALAXMI CHOUDHURY MP	BIRAJA PRASANNA DAS	7517/2026
286	D-WP(C)/17575/2026 WP(C)/ /	SURENDRANATHA PRUSTY MP	SANGRAM KESHARI MISHRA	7518/2026
287	D-WP(C)/17578/2026 WP(C)/ /	BISHNUPRIYA SAHU MP	BIRAJA PRASANNA DAS	7519/2026
288	D-WP(C)/17579/2026 WP(C)/ /	KUMARI SAHU MP	BIRAJA PRASANNA DAS	7520/2026
289	D-WP(C)/17580/2026 WP(C)/ /	MEDHANJALI SAHU MP	BIRAJA PRASANNA DAS	7521/2026
290	D-WP(C)/17581/2026 WP(C)/ /	BAIKUNTHA NATH MOHARANA MP	PRAGYAN PARAMITA MOHANTY	7522/2026
291	D-WP(C)/23521/2024 WP(C)/13753/2024	RASMITA SARANGI MP	BIGYAN KUMAR SHARMA	7523/2026
292	D-WP(C)/17582/2026 WP(C)/ /	GANESH NAHAK MP	BIRAJA PRASANNA DAS	7524/2026
293	D-WP(C)/11468/2019 WP(C)/11468/2019	HARIHAR DALAI MP	M/S.S.K.RAY	7525/2026
294	D-WP(C)/17584/2026 WP(C)/ /	POREDI BABU RAO @ P.BABU RAO MP	BIRAJA PRASANNA DAS	7526/2026
295	D-WP(C)/17586/2026 WP(C)/ /	KISHOR PRASAD SHA @ KISHOR SHA MP	LAXMINARAYAN PATEL	7527/2026
296	D-WP(C)/17587/2026 WP(C)/ /	BANAMALI MAHARANA MP	BIRAJA PRASANNA DAS	7528/2026
297	D-WP(C)/17585/2026 WP(C)/ /	PRASHANT @ PRASANT PATI MP	BIRAJA PRASANNA DAS	7529/2026
298	D-WP(C)/17590/2026 WP(C)/ /	MANMOHAN SRIMALI MP	LAXMINARAYAN PATEL	7530/2026
299	D-WP(C)/17591/2026 WP(C)/ /	LADI ARUNA KUMARI @L.ARUNA KUMAR MP	BIRAJA PRASANNA DAS	7531/2026
300	D-WP(C)/17596/2026 WP(C)/ /	KUMARI SAHU MP	BIRAJA PRASANNA DAS	7532/2026
301	D-WP(C)/17597/2026 WP(C)/ /	SONY SUNA @ SONI SUNA MP	LAXMINARAYAN PATEL	7533/2026
302	D-WP(C)/9028/2026 WP(C)/7013/2026	PUSPANJALI SAMAL @ PARIDA MP	UPENDRA KUMAR SAMAL	7534/2026
303	D-WP(C)/17593/2026 WP(C)/ /	RATNALA RAJESH MP	BIRAJA PRASANNA DAS	7535/2026
304	D-WP(C)/17599/2026 WP(C)/ /	TRINATH SAHU MP	BIRAJA PRASANNA DAS	7536/2026
305	D-WP(C)/17601/2026 WP(C)/ /	SUBASHREE PANIGRAHI MP	BRAHMANANDA TRIPATHY	7537/2026
306	D-WP(C)/17602/2026 WP(C)/ /	SHANKAR SUNA MP	LAXMINARAYAN PATEL	7538/2026
307	D-WP(C)/17605/2026 WP(C)/ /	DIVISIONAL RAILWAY MANAGER(P), EAST COAST RAILWAY, MP	SAIBRATA RATH	7539/2026
308	D-WP(C)/20389/2025 WP(C)/14061/2025	SUBASH CHANDRA SAHOO MP	SAIBRATA RATH	7540/2026
309	D-WP(C)/17592/2026 WP(C)/ /	M/S PRUTHWIRAJ MISHRA MP	KAJAL SAHOO	7541/2026

310	D-WP(C)/17607/2026 WP(C)/ /	DIPTIRANI SAHU MP	CHANDAN KUMAR SAHOO	7542/2026
311	D-WP(C)/17606/2026 WP(C)/ /	SATYABRATA SASMAL MP	CHANDAN KUMAR SAHOO	7543/2026
312	D-WP(C)/17609/2026 WP(C)/ /	SUNALI KUMARI SAHU MP	GYANA RANJAN SETHI	7544/2026
313	D-WP(C)/17594/2026 WP(C)/ /	M/S PRUTHWIRAJ MISHRA MP	KAJAL SAHOO	7545/2026
314	D-WP(C)/17610/2026 WP(C)/ /	LIZALINI PANIGRAHI MP	CHANDAN KUMAR SAHOO	7546/2026
315	D-WP(C)/41083/2024 WP(C)/24403/2024	CHITTARANJAN SAHOO MP	BAIDHAR SAHOO	7547/2026
316	D-WP(C)/6716/2026 WP(C)/5505/2026	SANJAY KUMAR CHHURIA MP	ALOK KUMAR MOHAPATRA	7548/2026
317	D-WP(C)/17611/2026 WP(C)/ /	LOPAMUDRA PADHI MP	GYANA RANJAN SETHI	7549/2026
318	D-WP(C)/17612/2026 WP(C)/ /	MADHUSMITA SWAIN MP	CHANDAN KUMAR SAHOO	7550/2026
319	D-WP(C)/17613/2026 WP(C)/ /	BANITA MOHAPATRA MP	CHANDAN KUMAR SAHOO	7551/2026
320	D-WP(C)/17614/2026 WP(C)/ /	SUNIL KUMAR PATTNAIK MP	GYANA RANJAN SETHI	7552/2026
321	D-WP(C)/17595/2026 WP(C)/ /	AKSHAYA KUMAR NAYAK MP	HIMANSHU BHUSAN DASH	7553/2026
322	D-WP(C)/17617/2026 WP(C)/ /	ASWINI KUMAR JENA MP	CHANDAN KUMAR SAHOO	7554/2026
323	D-WP(C)/17618/2026 WP(C)/ /	SUSHAMA SAHU MP	CHANDAN KUMAR SAHOO	7555/2026
324	D-WP(C)/53244/2025 WP(C)/36630/2025	DR.BILKESH PARVEEN MP	DR. BINODA KUMAR MISHRA	7556/2026
325	D-WP(C)/17619/2026 WP(C)/ /	SUDHASMITA SWAIN MP	GYANA RANJAN SETHI	7557/2026
326	D-WP(C)/17623/2026 WP(C)/ /	SYAMARANI NAYAK MP	CHANDAN KUMAR SAHOO	7558/2026
327	D-WP(C)/17622/2026 WP(C)/ /	ALOK KUMAR NAYAK MP	GYANA RANJAN SETHI	7559/2026
328	D-WP(C)/10070/2026 WP(C)/7431/2026	KALINGA WARRIORS, CUTTACK MP		7560/2026
329	D-WP(C)/14633/2025 WP(C)/10272/2025	KAJAL KIRAN @ KAJAL KIRAN MISHRA MP	ER. DEBASHISHA HOTA	7561/2026
330	D-WP(C)/17626/2026 WP(C)/ /	MD TABREJ ALAM MP	KAIBALYA PANDA	7562/2026
331	D-WP(C)/5523/2023 WP(C)/5523/2023	AKADASHI PARIDA MP		7563/2026
332	D-WP(C)/17632/2026 WP(C)/ /	RAHUL KUMAR KAR MP	KAIBALYA PANDA	7564/2026
333	D-WP(C)/13704/2026 WP(C)/10193/2026	AMARA PRADHAN MP	MANAS PATI	7565/2026
334	D-WP(C)/13194/2026 WP(C)/9513/2026	KAURAB PRADHAN MP	AMIYA KUMAR BEHERA	7566/2026
335	D-WP(C)/11788/2025 WP(C)/8853/2025	LAKSHMI NARAYAN DASH CHAUDHURY MP	ALOK KUMAR MOHAPATRA	7567/2026
336	D-WP(C)/12556/2026 WP(C)/9603/2026	RAMAKANTA SAHOO MP	RAKESH KUMAR SARANGI	7568/2026
337	D-WP(C)/17640/2026 WP(C)/ /	SANTOSH KUMAR NISHANK MP	KAIBALYA PANDA	7569/2026
338	D-WP(C)/17644/2026 WP(C)/ /	JAYAKRISHNA MISHRA MP	UMAKANTA MISHRA	7570/2026
339	D-WP(C)/17648/2026 WP(C)/ /	MD. ARIF JAMAL ANSARI MP	KAIBALYA PANDA	7571/2026
340	D-WP(C)/17645/2026 WP(C)/ /	SUSANTA KUMAR SAHOO MP	AKSHAYA KUMAR JENA	7572/2026
341	D-WP(C)/17624/2026	MONIKA SHARMA	KSHIROD KUMAR SAHOO	

	WP(C)/ /	MP		7573/2026
342	D-WP(C)/17658/2026	MAHESWAR KAR	KAIBALYA PANDA	
	WP(C)/ /	MP		7574/2026
343	D-WP(C)/17665/2026	TANAY KUMAR NANDI	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		7575/2026
344	D-WP(C)/17667/2026	RAMESH CHANDRA NISHANK	KAIBALYA PANDA	
	WP(C)/ /	MP		7576/2026
345	D-WP(C)/17666/2026	NURUL HAQUE	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		7577/2026
346	D-WP(C)/20159/2012	MANOJ KUMAR SAHOO	M/S.S.P.DASH, M/S. JAGANNATH BHUYAN, D. BEHERA, P.K. JENA, DE	
	WP(C)/20159/2012	MP		7578/2026
347	D-WP(C)/17674/2026	NRUTYA GOPAL DAS BABAJI @ NITESH KAMLIYA KUNDAR	KAMLIYA KUNDAR MISHRA	
	WP(C)/ /	MP		7579/2026
348	D-WP(C)/17627/2026	ER. AJIT KUMAR GANIK	UMESH CHANDRA MOHANTY	
	WP(C)/ /	MP		7580/2026
349	D-WP(C)/23279/2024	NABAKISOR JENA	SHASHI BHUSAN JENA, SHASHI BHUSAN JENA	
	WP(C)/13371/2024	MP		7581/2026
350	D-WP(C)/17691/2026	SABITRI SETHI	PRAJNA SARITA MOHANTY	
	WP(C)/ /	MP		7582/2026
351	D-WP(C)/17690/2026	ARTATRAK KABU @ ARTA KABU	AJAYA KUMAR JENA	
	WP(C)/ /	MP		7583/2026
352	D-WP(C)/17629/2026	PRADIPTA KUMAR NISIKA	UMESH CHANDRA MOHANTY	
	WP(C)/ /	MP		7584/2026
353	D-WP(C)/23947/2024	M/S KAMDHENU TRADING CO., RAIPUR	MANAS KUMAR CHAND	
	WP(C)/13778/2024	MP		7585/2026
354	D-WP(C)/17695/2026	G5 CARE TAKING SERVICE, GANJAM	SUDARSHAN NANDA	
	WP(C)/ /	MP		7586/2026
355	D-WP(C)/17703/2026	AMIT RAJ	SAIBRATA RATH	
	WP(C)/ /	MP		7587/2026
356	D-WP(C)/17630/2026	SUSMITA NAIK	UMESH CHANDRA MOHANTY	
	WP(C)/ /	MP		7588/2026
357	D-WP(C)/17705/2026	DR. BISWAJIT ANDIA	PRAJNA SARITA MOHANTY	
	WP(C)/ /	MP		7589/2026
358	D-WP(C)/17723/2026	SURYA NARAYAN PANDA	SAILAZA NANDAN DAS	
	WP(C)/ /	MP		7590/2026
359	D-WP(C)/17731/2026	KAMALAKANTA PANIGRAHI	BINI MISHRA	
	WP(C)/ /	MP		7591/2026
360	D-WP(C)/17736/2026	PATRIPAL SERVICES CO-OPERATIVE SOCIETY TITIKESWARA KORENTIA	TITIKESWARA KORENTIA	
	WP(C)/ /	MP		7592/2026
361	D-WP(C)/17739/2026	M/S MAX DIAGNOSTICS PVT. LTD.	LAMBIT SENAPATI	
	WP(C)/ /	MP		7593/2026
362	D-WP(C)/17740/2026	M/S.BIRMALA RICE MILL, GANJAM	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		7594/2026
363	D-WP(C)/17717/2026	PRASANTA KUMAR MAJHI	UMESH CHANDRA MOHANTY	
	WP(C)/ /	MP		7595/2026
364	D-WP(C)/17746/2026	MONALISHA MISHRA	SARADA DASH	
	WP(C)/ /	MP		7596/2026
365	D-WP(C)/17747/2026	SUDHIR KUMAR SAHU	BINOD KUMAR HATI	
	WP(C)/ /	MP		7597/2026
366	D-WP(C)/17750/2026	MOHAN DAS	PRASANNA KUMAR RATH (1)	
	WP(C)/ /	MP		7598/2026
367	D-WP(C)/17720/2026	BHARATI SINGH	UMESH CHANDRA MOHANTY	
	WP(C)/ /	MP		7599/2026
368	D-WP(C)/17757/2026	DILLIP KUMAR DASH	NIRANJAN LENKA	
	WP(C)/ /	MP		7600/2026